



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Monday,29th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">PIL/15/2021</a>	NIPON DHOLUA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R P HAZARIKA	MR. D SAIKIA, GA, ASSAM SC, G M D A SC, GMC
	<b>WITH</b> <a href="#">WP(C)/6436/2013</a>	DEEPAK TALUKDAR and 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.P BORAH MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM SC, GMC
	<b>WITH</b> <a href="#">WP(C)/5042/2014</a>	STREET VENDORS' ASSOCIATION OF ASSAM and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.U K DEKA MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM MR.S BORA SC, GMC
	<b>WITH</b> <a href="#">I.A.(Civil)/1878/2017</a> in WP(C)/5042/2014	STREET VENDORS ASSOCIATION OF ASSAM and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K DEKA MR. S BORTHAKUR	MR. D SAIKIA GA, ASSAM MR. S BORA SC, GMC
	<b>WITH</b> <a href="#">Cont.Cas(C)/335/2017</a>	STREET VENDOR ASSOCIATION OF ASSAM and 3 ORS. <b>Versus</b> M. ANGAMUTHU and 3 ORS.	MR.D GOGOI MR.S BARTHAKUR	MS.M HAZARIKA(Sr.Adv.)(R-1) MR.S BORA R- 2,3and4 MS.S KHOUND(R-1) MR.D SAIKIA(Sr.Adv.)(R- 2,3&4)
5	<a href="#">WA/8/2023</a> FIXED	UNION OF INDIA AND 2 ORS. <b>Versus</b> R. SAPCHAMA AND 37 ORS. -F	MR. R K D CHOUDHURY ASSTT.S.G.I.	
6	<a href="#">PIL/14/2023</a>	PODMO TERON <b>Versus</b> THE UNION OF INDIA AND 11 ORS	MR. B BARUAH MR S HUSSAIN	SC, AG MR. C K S BARUAH (C.G.C.) DY.S.G.I. SC, PWD SC, K A A C SC, FINANCE

7	<a href="#">WA/419/2023</a>	DR PANKAJ KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND 12 ORS F	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	SC, HIGHER EDU MR S N KRISHNATRAYA (r-11) GA, ASSAM MR. P K ROY (r-11) MR. S K CHAKRABORTY (r-11) MR A CHAKRABORTY (r-11) MS. M DUTTA (r-11) SC, SEBA SC, FINANCE
	<b>WITH</b>			
8	<a href="#">WA/420/2023</a>	DR. PANKAJ KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS B	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	GA, ASSAM SC, SEBA
9	<a href="#">WA/469/2023</a>	ANJUMAN-E-KHADIMUL ISLAM AND ANR. <b>Versus</b> SYED ABU SAYEED AND 7 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. B. HAZARIKA	MR. S CHAUHAN (R-1 to 4) GA, ASSAM MR B B NARZARY (R-1 to 4) MR. A R SHOME MR. P MAZUMDER (R-1 to 4) MR N ALAM M. BORUAH (R-1 to 4) R DEB (R-1 to 4) SC, REVENUE
10	<a href="#">Cont.Cas(C)/583/2023</a>	PADMA DHAR DAS <b>Versus</b> MAMATA HOJAI	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN	
11	<a href="#">I.A.(Civil)/1769/2023</a> in WA/6497/2023	THE BODOLAND TERRITORIAL COUNCIL AND ANR. <b>Versus</b> PRADIP KUMAR BASUMATARY AND 8 ORS.	MR. S BORA	GA, ASSAM MR. S BISWAS (r-1 to 4, 6) MR. A BORO (r-1 to 4, 6) SC, WPT AND BC
	<b>WITH</b> <a href="#">WA/6497/2023</a> (Filing Number)	THE BODOLAND TERRITORIAL COUNCIL AND ANR. <b>Versus</b> PRADIP KUMAR BASUMATARY AND 8 ORS. E	MR. S BORA	
	<b>WITH</b> <a href="#">I.A.(Civil)/6498/2023</a> (Filing Number)	THE BODOLAND TERRITORIAL COUNCIL AND ANR. <b>Versus</b> PRADIP KUMAR BASUMATARY AND 8 ORS. E	MR. S BORA	
12	<a href="#">I.A.(Civil)/1876/2023</a> in WA/6704/2023	SUBHASH NATH MAZUMDAR <b>Versus</b> NIRENDRA KUMAR NATH AND 5 ORS.	MR. K A MAZUMDER MR A HAI M. ROBBANI	GA, ASSAM SC, SEC. EDU.
	<b>WITH</b> <a href="#">WA/6704/2023</a> (Filing Number)	SUBHASH NATH MAZUMDAR <b>Versus</b> NIRENDRA KUMAR NATH AND 5 ORS. H	MR. K A MAZUMDER	
13	<a href="#">I.A.(Civil)/3275/2023</a> in WA/13507/2023	FOOD CORPORATION OF INDIA AND 3 ORS. <b>Versus</b> M/S ZENITH ENTERPRISE	MS. NIANA NINGOMBAM	MR. S. GUNABANTA MEITEI FOR CAVEATOR
	<b>WITH</b> <a href="#">WA/13507/2023</a> (Filing Number)	FOOD CORPORATION OF INDIA AND 3 ORS <b>Versus</b> M/S ZENITH ENTERPRISE	MS. NIANA NINGOMBAM	
	<b>WITH</b> <a href="#">I.A.(Civil)/13509/2023</a> (Filing Number)	FOOD CORPORATION OF INDIA AND 3 ORS <b>Versus</b> M/S ZENITH ENTERPRISE	MS. NIANA NINGOMBAM	

14	<a href="#">I.A.(Civil)/3305/2023</a> in WA/387/2023	CANARA BANK <b>Versus</b> M/S NEW MALAMATI TEA ESTATE AND 3 ORS.	MR S BORTHAKUR MR H P NEPAL	MR. A BISWAS (R1, R2) MR R KALITA (R1, R2) ASSTT.S.G.I.
	<b>WITH</b> <a href="#">WA/387/2023</a>	CANARA BANK <b>Versus</b> M/S NEW MALAMATI TEA ESTATE AND 3 ORS.	MR S BORTHAKUR MR H P NEPAL	MR. A BISWAS (R1, R2) MR R KALITA (R1, R2) MRS. R DEVI (r-3,4) DY.S.G.I.
15	<a href="#">I.A.(Civil)/3570/2023</a> in WA/13199/2023	ANJAL CHUTIA AND 13 ORS. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR M H AHMED I AMIN MS. N SULTANA	DY.S.G.I.
	<b>WITH</b> <a href="#">WA/13199/2023</a> (Filing Number)	ANJAL CHUTIA AND 13 ORS. <b>Versus</b> THE UNION OF INDIA AND ANR. H	MR M H AHMED	
16	<a href="#">WA/6/2024</a>	RAMU WELLY <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 3 ORS.	MR C GOGOI MR. J JINI MR. G BAM MR. T KAMCHI MR. K LOLLEN MR. K AAPA	GA, AP MR. J PATOWARY MR. P TAFFO, S/C(U.D)
17	<a href="#">WA/38/2024</a>	SUMIT DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. A K BHATTACHARYYA MR. D K DAS	GA, ASSAM SC. IRRIGATION
18	<a href="#">WA/79/2024</a>	STATE OF ASSAM AND OTHERS <b>Versus</b> MEHBUB ALAM MAZUMDER AND 5 ORS.	MR. D NATH SR. GA, ASSAM	
		<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>		
19	<a href="#">WA/264/2023</a>	KRISHNA BHARALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. B	MR. A CHETRY MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM(R 1&4) SC, EXCISE DEPTT.
20	<a href="#">WP(C)/7395/2023</a>	UNION OF INDIA AND 3 ORS. <b>Versus</b> JAYANTA KUMAR NATH	MR. S K MEDHI	
21	<a href="#">WA/88/2024</a>	THE DIRECTOR CENTRAL PLANTATION CROPS RESEARCH INSTITUTE AND ANR. <b>Versus</b> JITEN DAS AND 15 ORS.	MS. R B BORA	MR. M K SARMA (r-15A,15B) MR H DAS (r-15A,15B)
	<b>WITH</b> <a href="#">I.A.(Civil)/824/2024</a> in WA/88/2024	THE DIRECTOR CENTRAL PLANTATION CROPS RESEARCH INSTITUTE AND ANR. <b>Versus</b> JITEN DAS AND 15 ORS.	MS. R B BORA	MR. M K SARMA (r-15A,15B) MR H DAS (r-15A,15B)
22	<a href="#">WA/98/2024</a>	STATE OF ASSAM AND OTHERS <b>Versus</b> MALIN NATH AND 7 ORS.	MR. D NATH SR. GA, ASSAM	MR. K R PATGIRI (r-1) MS CHITRALEKHA DAS (r-1) MS K BARMAN (r-1) MS. D. DEVI (r-1)
23	<a href="#">WA/103/2024</a>	STATE OF ASSAM AND ANR <b>Versus</b> KASHMIRI DEKA AND 5 ORS.	MR. D NATH SR. GA, ASSAM	MR M TALUKDAR(R-1) MR. K R PATGIRI MR G SARMA(R-1) MS. D. DEVI(R-1)
24	<a href="#">WA/105/2024</a>	BONANI KEMPRAI <b>Versus</b> THE CHIEF EXECUTIVE MEMBER AND 5 ORS.	MR B PATHAK MR V JAMMAR MR B HAZARIKA MR. M SHARMAH	GA, ASSAM MR R M DAS MR. N DAS, JR. GOVT. ADV. (R-2) MR. B BARUAH (R-6) MR U RONGPI (R-6)
25	<a href="#">WA/109/2024</a> FIXED	THE DEPUTY COMMISSIONER, <b>Versus</b> SRI GAUTOM BORO	ADDL. SR. GA, ASSAM	
26	<a href="#">WA/123/2024</a>	CHIEF SECRETARY TO THE GOVT. OF ASSAM <b>Versus</b> PANKAJ PHUKAN AND 6 ORS.	MR. D NATH SR. GA, ASSAM	

27	<a href="#">WA/124/2024</a>	JOHIRUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. A ALI MR. Y ALI	DY.S.G.I.
28	<a href="#">WA/130/2024</a>	STATE OF ASSAM AND OTHERS <b>Versus</b> BEDABROT SAIKIA AND 5 OTHERS  <b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>	MR. D NATH SR. GA, ASSAM	MR R S CHAUHAN (R-1)
29	<a href="#">WA/26/2024</a> CAVT./676/2023	NITYA NANDA GOGOI AND ORS <b>Versus</b> DEBESWAR BURAGOHAIN AND 6 ORS. H	MR B SINHA MR. H ISLAM	RUBI GOGOI FOR CAVEATOR
30	<a href="#">WA/127/2024</a>	DHIRENDRA PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MS. D J BORAH MR. B CHETRI MR. S CHETRY	GA, ASSAM SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/1219/2024</a> <b>in</b> <a href="#">WA/127/2024</a>	DHIRENDRA PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MS. D J BORAH MR. B CHETRI MR. S CHETRY	GA, ASSAM SC, FINANCE
		<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>		
31	<a href="#">PIL/16/2023</a>	RUPAM BORBORAH <b>Versus</b> THE PHARMACY COUNCIL OF INDIA AND 11 ORS	MR. P MAHANTA MS. P SAHARIA	MR. T J MAHANTA (R-7,11) MR. A BISWAS (R-10) MS. P BHATTACHARYA (R-11) MR R KALITA (R-10) MR. P DAS (R-11) MR M J QUADIR (r-9) MR. M KHAN (R-8) MR. J RAHMAN (R-8) MD. S ALOM MD. S ALOM MR. M S ALAM (r-7) MR. M S ALAM (r-7) MS S AHOM (R-10) MR S S ISLAM (r-9) MS P SARMA (R-11) SC ASSAM PHARMACY COUNCIL MS S AHMED (r-9) SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/1670/2023</a> <b>in</b> <a href="#">PIL/16/2023</a>	RUPAM BORBORAH <b>Versus</b> THE PHARMACY COUNCIL OF INDIA AND 11 ORS	MR. P MAHANTA MS. P SAHARIA	MR. S CHAKRABORTY (R-12) SC, HEALTH
32	<a href="#">WA/250/2023</a>	DEBASHIS PUZARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S P SHARMA K AHMED MS. U SARMA	SC, PWD
33	<b>WITH</b> <a href="#">WA/248/2023</a>	THE STATE OF ASSAM AND 4 ORS. <b>Versus</b> DEBASHIS PUZARI B		MR. S P SHARMA MR P R SARMA K AHMED
34	<a href="#">WP(C)/2351/2023</a>	RAM KAMAL SINHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B SINHA	SC, CO OP
35	<b>WITH</b> <a href="#">WP(C)/2151/2023</a>	FAKAR UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B SINHA	SC, CO OP MR. S HAZARIKA (r-8) MS. J BURAGOHAIN (r-8) MR. A METO (r-8)
36	<a href="#">WP(C)/2907/2023</a>	TANKESWAR NATH AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B D DAS MR. A K DUTTA MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA	GA, ASSAM MR. D NATH (R-3) SC, SEC. EDU.
37	<a href="#">WA/39/2024</a>	PULENDRA NATH PATHAK <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR. A K BHATTACHARYYA MR. D K DAS	GA, ASSAM SC. IRRIGATION

38	<a href="#">WA/40/2024</a>	M/S HINDUSTAN PETROLEUM CORPORATION LTD. AND 3 ORS. <b>Versus</b> ABHIJIT KUMAR BARUA	MR. B C DAS MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS D MAHANTA	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI
	<b>WITH</b> <a href="#">I.A.(Civil)/338/2024</a> <b>in</b> WA/40/2024	M/S HINDUSTAN PETROLEUM CORPORATION LTD. AND 3 ORS. <b>Versus</b> ABHIJIT KUMAR BARUA	MR. B C DAS	
39	<a href="#">WA/61/2024</a>	MANASH PRATIM RAJKONWAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R J DAS	GA, ASSAM MR. R MAZUMDAR (R-6) MR H BEZBARUA (R-6) MR N ALI (R-6) SC, DIB. UNIVERSITY
	<b>WITH</b> <a href="#">I.A.(Civil)/494/2024</a> <b>in</b> WA/61/2024	MANASH PRATIM RAJKONWAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R J DAS	GA, ASSAM SC, DIB. UNIVERSITY
40	<a href="#">WP(C)/1450/2024</a> FIXED	M/S VICTOR AND COMPANY AND ANR <b>Versus</b> IDBI BANK LIMITED AND 3 ORS	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	GA, ASSAM MR G DAS (R-1 To 3) MR. N ISLAM (R-1 To 3) A. N. H PHOM (R-1 To 3)
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
41	<a href="#">WA/307/2023</a>	REETA DAS @ REETA DAS HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J P SHARMA	SC, HIGHER EDU MR. D P CHALIHA (r-3) MS M ROY (r-3)

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LEAVE NOTE OF ADVOCATES FOR 29/04/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR N ISLAM	18-04-2024	To	30-04-2024
6)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
7)	MR. S CHETIA	20-04-2024	To	30-04-2024
8)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
9)	MR B ACHARYYA	20-04-2024	To	15-06-2024
10)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
11)	MR P C DEY	26-04-2024	To	04-05-2024
12)	MR. O LASKAR	25-04-2024	To	30-04-2024
13)	MR. B P SINHA	25-04-2024	To	03-05-2024
14)	MR. D DEKA	23-04-2024	To	29-04-2024
15)	MR. S K SINHA	25-04-2024	To	22-05-2024
16)	MR J C BORAH	26-04-2024	To	30-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Monday, 29th April 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**  
**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/8896/2019</a>	SUBHASH DAS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. I HUSSAIN MS. K L R YANTHAN MR. F A HASSAN MRS J BORAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	<a href="#">WP(C)/9008/2019</a>	KHAYBAR ALI <b>Versus</b> UNION OF INDIA AND 6 ORS	MR A K DAS MR. M J GOGOI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	<a href="#">WP(C)/9059/2019</a>	MITHU DAS @ MITHU DAS MANDAL <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. P SUNDI MS. D DEKA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	<a href="#">WP(C)/9352/2019</a>	MOZIBAR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	<a href="#">WP(C)/9378/2019</a>	BROJENDRA DEBNATH AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MR I HAQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	<a href="#">WP(C)/9546/2019</a>	MUSTAFA ALI @ MOSTAFA ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	<a href="#">WP(C)/388/2020</a>	FAKIR @ FAKIR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR R DHAR MD. A MATLIB	ASSTT.S.G.I.
8	<a href="#">WP(C)/595/2020</a>	TAYAB ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR.A K SHARMA MR. S BHUYAN MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
9	<a href="#">WP(C)/968/2020</a>	SAKINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R SARMA MR. P KALITA MS. S D SAIKIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

10	<a href="#">WP(C)/1680/2020</a>	RUKMINI MALLIK <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	<a href="#">WP(C)/3286/2020</a>	MUSLIM UDDIN @ MUSLEM UDDIN <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. A M BARBHUIYA MR. J N ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	<a href="#">WP(C)/148/2021</a>	GAURANGA SHIL <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S BISWAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	<a href="#">WP(C)/5644/2022</a>	BAKKAR ALI @ ABUBAKKAR MIA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED MR J M SULAIMAN P. GHOSH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b>			
14	<a href="#">WP(C)/5184/2022</a>  WITH LCR	BAKKAR ALI @ ABUBAKKAR MIA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR. A M AHMED MR J M SULAIMAN P. GHOSH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
15	<a href="#">WP(C)/2091/2024</a> B/O	ABU SAHID <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K M HASSAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
		<b>ADMISSION</b>		
16	<a href="#">WP(C)/3161/2017</a> WITH LCR	ANISUL HOQUE <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.D R GOGOI MR.A A HUSSAIN MR.A RAHMAN MS.E AHMED	GA, ASSAM ASSTT.S.G.I.
17	<a href="#">WP(C)/3473/2017</a> WITH LCR	SAJEDA KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.M A I HUSSAIN MD.M U AHMED MRA R BHUYAN	GA, ASSAM ASSTT.S.G.I.
18	<a href="#">WP(C)/3489/2017</a> WITH LCR	SURUJ ALI @ SURAJ ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MS.U NANDA MR.R D PURAKAISTHA	GA, ASSAM ASSTT.S.G.I.
19	<a href="#">WP(C)/3513/2017</a> WITH LCR	MOHAMMAD ALI @ MAHAMAD ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.Z HAMMAD MR.A M BARBHUIYA MS.F BEGUM	GA, ASSAM ASSTT.S.G.I.
20	<a href="#">WP(C)/3612/2017</a> WITH LCR	ABDUR RAHIM <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MD.A J ATIA MS.J MARIYAM	GA, ASSAM ASSTT.S.G.I.
21	<a href="#">WP(C)/3629/2017</a> WITH LCR	MUSSTT. ADARJAN BEGUM @ ADARJAN BIDHABA @ ADARI BEWA @ ADARI NESSA <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.A M KHAN MR.S MOLLAH	GA, ASSAM ASSTT.S.G.I.
22	<a href="#">WP(C)/4464/2017</a> WITH LCR	MD. KASEM ALI @ KASEM ALI @ KACHEM ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MR.B ISLAM MR.S HUSSAIN MR.N A AHMED	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
23	<a href="#">WP(C)/4485/2017</a> WITH LCR	TABIBUN NESSA @ TABIBUL @ TABIBUR <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI	GA, ASSAM ASSTT.S.G.I.
24	<a href="#">WP(C)/4559/2017</a> WITH LCR	SIDDIK ALI <b>Versus</b> THE UNION OF INDIA and 6 ORS.	MR.S S S RAHMAN MR.S B RAHMAN MR.A W AMAN	GA, ASSAM(R-2-6) ASSTT.S.G.I.R-1
25	<a href="#">WP(C)/4619/2017</a> WITH LCR	SOLIMUDDIN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.H MUBARAK MR.A MATIN	GA, ASSAM ASSTT.S.G.I.

26	<a href="#">WP(C)/4650/2017</a> WITH LCR	PARIMAL AICH <b>Versus</b> THE UNION OF INDIA and 3 ORS.	DR.B AHMED MR.N HOQUE MR.M HUSSAIN MR.S R BARBHUIYA	GA, ASSAM ASSTT.S.G.I.
27	<a href="#">WP(C)/4820/2017</a> WITH LCR	KRISHNA KARMAKAR, <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MS.P BASFORE MRB SARKAR	GA, ASSAM ASSTT.S.G.I.
28	<a href="#">WP(C)/5559/2017</a> WITH LCR	RANJIT DUTTA <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MS.D GHOSH MS.N DEKA	GA, ASSAM ASSTT.S.G.I.
29	<a href="#">WP(C)/5563/2017</a> WITH LCR	NRIPENDRA @ NIPEN BISWAS <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.A S DHILLON MRB KAUSHIK MS.A KAPINJAL MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	GA, ASSAM ASSTT.S.G.I.
30	<a href="#">WP(C)/5591/2017</a> WITH LCR	SUMUDDIN @ SANUMUDDIN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.B C DAS MR.B K SARMA MR.B BARMAN	GA, ASSAM ASSTT.S.G.I.
31	<a href="#">WP(C)/6541/2017</a> WITH LCR	ROFIK ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MD.A HUSSAIN MR.A T SARKAR MS.T BEGUM MS.R RAHMAN	GA, ASSAM ASSTT.S.G.I.
32	<a href="#">WP(C)/7231/2017</a> WITH LCR	BINDU ROY <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MS.M GOGOI MS.J A KHANAM MR.S A AHMED	GA, ASSAM ASSTT.S.G.I.
33	<a href="#">WP(C)/7355/2017</a> WITH LCR	MD. JALAL ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR. M HAQUE MR. S HUSSAIN MR. K MIRA MR. A A MONDAL	GA, ASSAM ASSTT.S.G.I.
34	<a href="#">WP(C)/7500/2017</a> WITH LCR	MUSTT. RUKEYA BEGUM @ RUKAYA BEGUM @ RUFUYA BEGUM <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.B C DAS MR.B K SARMA	GA, ASSAM ASSTT.S.G.I.
35	<a href="#">WP(C)/7514/2017</a> WITH LCR IN BOTH CASES	SUNIL CHANDRA SAHA <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.A D CHOUDHURY MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	GA, ASSAM ASSTT.S.G.I.
<b>WITH</b>				
36	<a href="#">WP(C)/6719/2019</a>	RAHMAT ALI @ RAHAMAD ALI <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR D K MISHRA, SNR ADV. (AMICUS CURIAE) MR. N H MAZARBHUIYAN MR. N ISLAM MR. M H SAIKIA R ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
37	<a href="#">WP(C)/7525/2017</a> WITH LCR	SAHAR BANU <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.H AHMED MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
38	<a href="#">WP(C)/7604/2017</a> WITH LCR	NURUL ISLAM <b>Versus</b> THE UNION OF INDIA and 4 ORS	MS.D J BORAH MRS.P B HAZARIKA MR.S ALI	GA, ASSAMR2-5 ASSTT.S.G.I.(R1)
39	<a href="#">WP(C)/7606/2017</a> WITH LCR	SHAJAHAN ALI @ SAJAHAN ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MD.S ISLAM MR.S HOQUE MR.M ALI	GA, ASSAM ASSTT.S.G.I.
40	<a href="#">WP(C)/7618/2017</a> WITH LCR	SOMIRAN KHATUN @ SOMIRAN BIBI @ SOMIRAN BEGUM <b>Versus</b> THE UNION OF INDIA and 8 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM ASSTT.S.G.I.
41	<a href="#">WP(C)/7731/2017</a> WITH LCR	JARINA BIBI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.E HUSSAIN MR.A RAHMAN	GA, ASSAM ASSTT.S.G.I.



42	<a href="#">WP(C)/115/2018</a> WITH LCR	MOHAR ALI <b>Versus</b> THE UNION OF INDIA	MR. D HUSSAIN MR. A M ALAMAN MR M. RAHMAN MR. A S TAPADER MS. C DEKA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI
43	<a href="#">WP(C)/143/2018</a> WITH LCR	SAHA BHANU BIBI @ SWAHA BANU BIBI <b>Versus</b> THE UNION OF INDIA	MR. A K GUPTA MR H J TAMULI	ASSTT.S.G.I.
44	<a href="#">WP(C)/228/2018</a> WITH LCR	IKRAMUL HUSSAIN <b>Versus</b> UNION OF INDIA	MR. N H MAZARBHUIYAN MR. K MIRA MS. L WAJEEDA MR. N I MAZARBHUYAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
45	<a href="#">WP(C)/267/2018</a> WITH LCR	ABDUL AJIJ @ ABDUL AJIT @ ABDUL AZIZ <b>Versus</b> THE UNION OF INDIA	MR. D HUSSAIN MR. A M ALAMAN MR. M RAHMAN MR. A S TAPADER MS. C DEKA	SC, NRC ASSTT.S.G.I. SC, ECI
46	<a href="#">WP(C)/306/2018</a> WITH LCR	MAFIZUL HOQUE <b>Versus</b> THE UNION OF INDIA	MR A DASGUPTA MR A KUNDU	ASSTT.S.G.I.

**ORDERS**

47	<a href="#">I.A.(Civil)/1614/2023</a> FIXED, WITH OFFICE NOTE in <a href="#">WA/14872/2022</a>	FOOD CORPORATION OF INDIA AND 4 ORS. <b>Versus</b> SURESH KUMAR AGRWAL	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR. C CHOWDHURY MS J.S. DAS
	<b>WITH</b> <a href="#">WA/14872/2022</a> (Filing Number)	FOOD CORPORATION OF INDIA AND 4 ORS. <b>Versus</b> SURESH KUMAR AGRWAL E	MR. P K ROY	

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LEAVE NOTE OF ADVOCATES FOR 29/04/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR N ISLAM	18-04-2024	To	30-04-2024
6)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
7)	MR. S CHETIA	20-04-2024	To	30-04-2024
8)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
9)	MR B ACHARYYA	20-04-2024	To	15-06-2024
10)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
11)	MR P C DEY	26-04-2024	To	04-05-2024
12)	MR. O LASKAR	25-04-2024	To	30-04-2024
13)	MR. B P SINHA	25-04-2024	To	03-05-2024
14)	MR. D DEKA	23-04-2024	To	29-04-2024
15)	MR. S K SINHA	25-04-2024	To	22-05-2024
16)	MR J C BORAH	26-04-2024	To	30-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday,29th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/669/2024</a> FIXED	AJIT BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S MAHANTA MR. M MAHANTA MR. B BORAH	GA, ASSAM SC, FOREST
2 <a href="#">WP(C)/2229/2024</a>	ABDUL MANNAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A ROSHID MS. T BEGUM	SC, P AND R.D. GA, ASSAM
3 <a href="#">WP(C)/2233/2024</a>	RAHUL LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	SC, GMC SC, G M D A
4 <a href="#">WP(C)/2242/2024</a>	DINAMONI HALOI <b>Versus</b> THE CHIEF ENGINEER, WATER RESOURCES DEPTT AND 3 ORS	MS. S CHUTIA MS. P CHUTIA	SC, WATER RESOURCE
5 <a href="#">WP(C)/2247/2024</a>	BIRINCHI KUMAR SARMAH <b>Versus</b> UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
<b>ORDER (IMPLEADMENT OF PARTY)</b>			
6 <a href="#">I.A.(Civil)/1216/2024</a> in Cont.Cas(C)/347/2022	ANSUMWI NARZARY <b>Versus</b> ANURAG GOEL, IAS AND 2 ORS	MR. A BORO MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MS N NEWME	MS. R B BORA MR. R K MUSHAHARY MR D SAIKIA
<b>WITH</b> <a href="#">Cont.Cas(C)/347/2022</a>	ANSUMWI NARZARY <b>Versus</b> ANURAG GOEL, IAS AND ANR.	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MS N NEWME	MR. D SAIKIA MS. R B BORA MR. R K MUSHAHARY
<b>ADMISSION</b>			
7 <a href="#">WP(C)/7069/2017</a>	ANIMA OJAH <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.A R SIKDAR MS.S PARVEEN MR.N AHMED MR.A ALI	GA, ASSAM
8 <a href="#">WP(C)/3454/2020</a> FIXED	BASU DEV BISWAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY ALHAJJ INAM UDDIN MR. H ALI MR. R A CHOUDHURY	MR B D DAS (r-7) GA, ASSAM MRS R DEKA (r-7) MR. S K TALUKDAR MR A SARMA, SC, AFDC MR. A D CHOUDHURY (r-7)

9	<a href="#">WP(C)/5275/2020</a> FIXED	M/S RANEL ASSOCIATES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. A VERMA MS. S KHANIKAR	SC, HIGHER EDU SC, PWD SC, FINANCE
10	<a href="#">WP(C)/2152/2021</a> FIXED	M/S GOELS COIR FOAM (INDIA) PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR P KATAKI MR M HALOI MS. T BEGUM MD. A HASSAN MR. J BHARALI MS. M DEY	GA, ASSAM MS. R B BORA (SC BTC, R-2 TO 6) MR R DHAR (SC WPT & BC, R-1)
11	<a href="#">WP(C)/4234/2022</a> FIXED, WITH WP(C)/3205/2022 (D/O) <b>WITH</b>	M/S B B ELECTRICALS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M BORAH P. SWARGIARY	MR. K K PARASAR ASSTT.S.G.I.
12	<a href="#">WP(C)/986/2023</a>	M/S B B ELECTRICALS <b>Versus</b> UNION OF INDIA AND 3 ORS.	MS. M BORAH S KALITA	MR. K K PARASAR DY.S.G.I.
13	<a href="#">WP(C)/7640/2022</a> <b>WITH</b>	JINARAM PATAR <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
14	<a href="#">WP(C)/6483/2022</a> <b>WITH</b>	KISHOR KR PATAR <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR	SC, TIWA AUTONOMOUS COUNCIL
15	<a href="#">WP(C)/7631/2022</a> <b>WITH</b>	LIPSING BORDOLOI <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
16	<a href="#">WP(C)/7638/2022</a> <b>WITH</b>	SADHARAM DEWRI <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
17	<a href="#">WP(C)/7646/2022</a> <b>WITH</b>	RAJIB BORDOLOI <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
18	<a href="#">WP(C)/7663/2022</a>	MONIRAM DARPHANG <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
19	<a href="#">WP(C)/1235/2023</a>	PRAHALAD ROY AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM
20	<a href="#">WP(C)/1325/2023</a> FIXED	M/S BALAJI TRADERS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS N AHMED MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	SC, TRIBAL AFFAIRS (PLAIN) SC, FINANCE
21	<a href="#">WP(C)/3972/2023</a> CAVT. NO.07032/023, FIXED, WITH CAVT. 703/2023	DIBRU PART-I MEEN SAMABAI SAMITI LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. M DUTTA (R-6) MS S DEV (R-6) R SARMA FOR CAVEATOR
22	<a href="#">WP(C)/4701/2023</a>	M/S EDEN ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR G J SHARMA MR. M S SHARMA	SC, IRRIGATION SC, FINANCE
23	<a href="#">WP(C)/5309/2023</a> FIXED <b>WITH</b>	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD <b>Versus</b> OIL INDIA LIMITED AND 2 ORS	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. R K BHATRA (r-3) MS P HAJURI (r-3) SC, OIL
24	<a href="#">WP(C)/3697/2023</a>	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD., <b>Versus</b> OIL INDIA LIMITED (OIL) AND ANR	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	SC, OIL
25	<a href="#">WP(C)/5499/2023</a>	DULAL UDDIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MR. A RAHMAN MS S A KHALIFA	GA, ASSAM SC, REVENUE

26	<a href="#">WP(C)/6259/2023</a> FIXED	ARPAN DEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	GA, ASSAM
27	<a href="#">WP(C)/7555/2023</a>	GANAKPARA FISHERY CO-OPERATIVE SOCIETY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B D DAS MRS R DEKA MR. F A HASSAN	SC, AFDC
28	<a href="#">WP(C)/787/2024</a> FIXED	PRASAD AND COMPANY (PROJECT WORKS) PVT LTD AND ANR <b>Versus</b> NATIONAL BUILDING CONSTRUCTION CORPORATION LIMITED AND 6 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	MR. A THAKURIA (R-1 to 6) MR. J PATOWARY (R-7) MS. J R THAKUR (R-1 to 6) MS N MAHANTA (R-7)
<b>WITH</b>				
29	<a href="#">WP(C)/434/2024</a>	PRASAD AND COMPANY (PROJECT WORKS) PVT. LTD. AND ANR <b>Versus</b> NATIONAL BUILDING CONSTRUCTION CORPORATION LIMITED (NBCC) INDIA LTD. AND 7 ORS	MR. H. BURAGOHAIN MS. H BORAH	MR. A THAKUR (r-1 to 6) MR. J PATOWARY (r-8) MS. J R THAKUR (r-1 to 6)) N GAUTAM (r-8)
<b>ORDERS</b>				
30	<a href="#">Cont.Cas(C)/133/2020</a>	URRUNABAND TEA ESTATE <b>Versus</b> BARNALI SHARMA AND 3ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S KATAKEY MS. S. TODI	MS. K PHUKAN (R2, R4)
31	<a href="#">Cont.Cas(C)/209/2021</a>	SULTAN ALI <b>Versus</b> PALLAB MAZUMDAR, ACS	MR M RAHMAN MR. M HOSSAIN	
32	<a href="#">Cont.Cas(C)/303/2021</a>	SAMARESH SINHA <b>Versus</b> KESANG YANGZOM SHERPA AND ANR		MR. I ALAM (r-2)
33	<a href="#">Cont.Cas(C)/346/2021</a>	M/S MARUTI QUALITY PRODUCTS PVT LTD (UNIT PVC) <b>Versus</b> NARAYAN DAS AND ANR	MR. J I BORBHUIYA MS F BEGUM MRS. K H CHOUDHURY MR S PAUL	MR. P N GOSWAMI (R-2) MR. L MOHAN MR. R R Gogoi (R-2)
34	<a href="#">Cont.Cas(C)/386/2021</a>	HOMNATH SARMA <b>Versus</b> JISHNU BARUA, IAS AND 5 ORS	MR MINTU SAIKIA	MR. S S ROY (R-6) MR. J SAIKIA (R-6) MR. S BORTHAKUR (R-6) MS. S KAKATI (R-6)
35	<a href="#">Cont.Cas(C)/352/2022</a>	M/S UDAY DISTRIBUTORS AND ANR <b>Versus</b> B KALYAN CHAKRAVARTHY AND 3 ORS (B)	MR R SINGHA	MR S M T CHISTIE (R-1,4) MR. N J KHATANIAR (R1,4) MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r- 2)
36	<a href="#">MC/48/2023</a> WP(C)/2645/2013 (D/O) WITH OFFICE NOTE in WP(C)/2645/2013	UTPAL KUMAR CHOUDHURY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS		
37	<a href="#">Cont.Cas(C)/102/2023</a>	KANAKA TEA ESTATE <b>Versus</b> RAJESH CHAUDHARY AND 2 ORS	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. N BORPATRAGOHAIN	MR K AGARWAL (R3) MR. P K ROY (R1) MR B K SINGH (R3) MR. S K CHAKRABORTY (R1) MRS. A CHAKRABORTY (R1) MS. M DUTTA (R1) MR I S MAZUMDAR (R3) MS. A AZAD (R3)
38	<a href="#">Cont.Cas(C)/233/2023</a>	MD. JIYAU PASA <b>Versus</b> JAYANTA KUMAR GOSWAMI	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	
39	<a href="#">Cont.Cas(C)/251/2023</a>	NABAJEET DAS <b>Versus</b> ANURAG GOEL, I.A.S. AND ANR.	MR. U K NAIR MS. L DAS MR. A BORO MS D MAHANTA	MR. D SAIKIA (r-2) MR. B CHOUDHURY (r-2) MS. R B BORA (r-2)

40	<a href="#">Cont.Cas(C)/314/2023</a>	M/S ROYAL BNILLP (JV) <b>Versus</b> SUNIL N MASKE	MR. M BISWAS D TALUKDAR S K DAS	MR. R K D CHOUDHURY MR H GUPTA (R-1)
41	<a href="#">Cont.Cas(C)/648/2023</a> FIXED	MD. JAN MOHAMMAD TALUKDAR <b>Versus</b> AKASH DEEP AND 3 ORS	MR P SARMA	MR. D SAIKIA (R-1) MR. D SAIKIA (R-1) MR. B CHOUDHURY (R-3,2) MR. B CHOUDHURY (R-3,2) MR P NAYAK (R-3,2) MR P NAYAK (R-3,2)
42	<a href="#">Cont.Cas(C)/102/2024</a>	GAURAV BATRA <b>Versus</b> AVINASH PURUSSHOTTAM DAS JOSHI AND 2 ORS	MR. I KALITA MR B CHOUDHURY	MR. M BHAGABATI (R-1) MS G BORA (R-1) MS. B TALUKDAR (R-1) MR. D NATH (R-2,3) O ASSUMI (R-2,3)
43	<a href="#">I.A.(Civil)/1140/2024</a> IN Review.Pet./78/2023 (D/O), WP(C)/7446/2019 (D/O) in Review.Pet./78/2023	ALOK ADITYA, <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM SC, AG SC, PENSION SC, P H E

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LEAVE NOTE OF ADVOCATES FOR 29/04/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR N ISLAM	18-04-2024	To	30-04-2024
6)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
7)	MR. S CHETIA	20-04-2024	To	30-04-2024
8)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
9)	MR B ACHARYYA	20-04-2024	To	15-06-2024
10)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
11)	MR P C DEY	26-04-2024	To	04-05-2024
12)	MR. O LASKAR	25-04-2024	To	30-04-2024
13)	MR. B P SINHA	25-04-2024	To	03-05-2024
14)	MR. D DEKA	23-04-2024	To	29-04-2024
15)	MR. S K SINHA	25-04-2024	To	22-05-2024
16)	MR J C BORAH	26-04-2024	To	30-04-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Monday,29th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH-I, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

1	<a href="#">I.A.(Civil)/2276/2021</a> FIXED in Co.Pet./3/2015	M/S DOLOO TEA CO. (INDIA) LTD. AND 2 ORS <b>Versus</b> M/S BHURA BROTHERS (AGENCIES) AND ANR.	MR G KHANDELIA MR. K DEKA	DR. A SARAF
	<b>WITH</b> <a href="#">Co.Pet./3/2015</a>	M/S BHURA BROTHERS AGENCIES <b>Versus</b> M/S DOLOO TEA CO. INDIA LTD. and 3 ORS.	DR. A SARAF MR.S C KEYAL MR. S K SINGH MR. V K CHOPRA MR. D SAHU MS.P BARUAH MR S C DAS MS.G SARMAH MR.P K GARODIA MR. Z ISLAM MR. P DAS MR J CHOPRA MR S J SAIKIA MR. N N DUTTA MS S PATOWARY	MR.B PRASAD (R1-3) MS N RAHMAN (r-4) MR.G KHANDELIA (R- 1-3)
	<b>WITH</b> <a href="#">I.A.(Civil)/2575/2022</a> in Co.Pet./3/2015	M/S BHURA BROTHERS (AGENCIES) <b>Versus</b> M/S DOLOO TEA CO. (INDIA) LTD. AND 3 ORS.	MR. S K SINGH MS N RAHMAN	MR G KHANDELIA

LEAVE NOTE OF ADVOCATES FOR 29/04/2024

1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR N ISLAM	18-04-2024	To	30-04-2024
6)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
7)	MR. S CHETIA	20-04-2024	To	30-04-2024
8)	MR. I HUSSAIN	20-04-2024	To	03-05-2024

9)	MR B ACHARYYA	20-04-2024	To	15-06-2024
10)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
11)	MR P C DEY	26-04-2024	To	04-05-2024
12)	MR. O LASKAR	25-04-2024	To	30-04-2024
13)	MR. B P SINHA	25-04-2024	To	03-05-2024
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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

COURT NO: 7

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">Arb.P./18/2024</a> FIXED	M/S B. B. ELECTRICALS <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	DY.S.G.I.
2 <a href="#">Cont.Cas(C)/192/2024</a>	JANAM BEGUM <b>Versus</b> SIMANTA KUMAR DAS	MR. J LASKAR	
3 <a href="#">WP(C)/1900/2024</a> FIXED	A NILBIR SINGHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A D CHOUDHURY MR H KALITA	GA, ASSAM
4 <a href="#">WP(C)/2232/2024</a>	BANDIPA BORA @ BANADIPA BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	S I AKAND MS G TALUKDAR	GA, ASSAM SC, NF RLY SC, FINANCE DEPTT. SC, REVENUE
5 <a href="#">WP(C)/2239/2024</a>	MD. SHAMIM AHMED AND ANR. <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM SC, GAD DY.S.G.I. SC, NHIDC SC, REVENUE SC, PWD
6 <a href="#">WP(C)/2240/2024</a>	MD. FARUK HUSSAIN <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM SC, GAD DY.S.G.I. SC, NHIDC SC, PWD SC, REVENUE
7 <a href="#">WP(C)/2241/2024</a>	MD. RAJUMONI HUSSAIN AND 2 ORS. <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM SC, GAD DY.S.G.I. SC, NHIDC SC, PWD SC, REVENUE
8 <a href="#">WP(C)/2243/2024</a>	DIMPU SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	GA, ASSAM SC, REVENUE
9 <a href="#">WP(C)/2244/2024</a>	MOTALEB BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR B P TODI MR A NATH DR ANKIT TODI MS S JITANI MS M PARBIN MR. D DUTTA	SC, FINANCE AND TAXATION



10	<a href="#">WP(C)/2245/2024</a>	MANOJ PATNI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S S GUPTA MS P SHARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
11	<a href="#">WP(C)/2249/2024</a>	PAWAN KUMAR AGARWAL <b>Versus</b> THE UNION OF INDIA	MR. S S GUPTA MR. P K SARAF	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
12	<a href="#">WP(C)/2251/2024</a>	AMIT JASRASARIA <b>Versus</b> THE UNION OF INDIA AND OTHERS	MR. S S GUPTA MR. P K SARAF	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
13	<a href="#">WP(C)/2252/2024</a>	SABITA DAS @ SABITA BANIA AND ANR <b>Versus</b> THE LIFE INSURANCE CORPORATION OF INDIA AND 2 ORS	MR R S CHAUHAN	
<b>ADMISSION</b>				
14	<a href="#">WP(C)/808/2021</a>	UTTAM KUMAR SARDA AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S KATAKEY MR H K SARMA	MR D K MISHRA (R-5 to 11) MS. S JAHAN (R-7,9,11) MR B PRASAD (r-2) MR B PRASAD (r-2) MS M BORCHETIYA (R3, R4) MR P J BORAH (R-5 to 11) MR S DUTTA (R3, R4) SC, GMC MR. SIDHANT DUTTA (R3, R4)
15	<a href="#">WP(C)/750/2022</a>	TANURAM KONWAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B K DAS M N KHAN MR. K KALITA	GA, ASSAM MR. N DEKA (r-2) MR. K K PARASAR (R-1) MR. M GOGOI (r-2) MR A R BAROOAH (r-2) ASSTT.S.G.I. SC, REVENUE
16	<a href="#">WP(C)/2412/2022</a> CAVT. NO.03832/022,	MOZAMMEL HOQUE AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR D KALITA MR. B PRASAD	SC, CO OP MR. K R PATGIRI (r-6) MR. M KHAN (r-8) MR. J RAHMAN MS. U HAZARIKA (r-6) MR R ISLAM (r-8) FOR CAVEATOR
17	<a href="#">WP(C)/2593/2022</a>	BAHARUL ISLAM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	SC, P AND R.D. GA, ASSAM MR. K BORUAH MR. MEHBOOB ALAM P DAS
18	<a href="#">WP(C)/3943/2022</a> FIXED	SMT. ARCHANA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	GA, ASSAM MR B K SINGH (R-4,5) MR D AKRAM (R-4,5) SC, REVENUE SC, F C I
19	<a href="#">WP(C)/3969/2022</a>	M/S ECI ENGINEERING AND CONSTRUCTION CO. LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE
20	<b>WITH</b> <a href="#">WP(C)/3985/2022</a>	M/S ECI ENGINEERING AND CONSTRUCTION CO. LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE AND TAXATION
21	<a href="#">WP(C)/4658/2022</a> FIXED	SENCOWA BALI CHAPORI BHATI NAMGHAR PORICHA SOMITTEE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	GA, ASSAM MR. R CHETRI (r-7,8) MR. N BARMAN (r-7,8) T TIMUNGPI SC, REVENUE

22	<a href="#">WP(C)/5858/2022</a>	NURMOHAMMAD HUMAYUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A MOBARAQUE MR. M K SHARMA	MR. N GOSWAMI, GA, ASSAM (R-3 & 4) MR. C K S BARUAH, CGC (R-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI, SC, REVENUE DEPTT. (R-1 & 2)
23	<a href="#">WP(C)/6421/2022</a>	PRANJAL GAUTAM PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA P. BORAH	SC, WATER RESOURCE
	<b>WITH</b> <a href="#">I.A.(Civil)/3376/2023</a> <b>in</b> WP(C)/6421/2022	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> PRANJAL GAUTAM PAUL		MR. P HAZARIKA P. BORAH
24	<a href="#">WP(C)/6391/2022</a>	NABIN GUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA MR. H S BORAH	SC, WATER RESOURCE
	<b>WITH</b> <a href="#">I.A.(Civil)/86/2024</a> <b>in</b> WP(C)/6391/2022	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> NABIN GUPTA,		MR. P HAZARIKA
25	<a href="#">WP(C)/6871/2022</a>	MD ALI AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R P HAZARIKA TUN RAJKHOWA	GA, ASSAM MR. DITUL DAS (R-7,8) MR. R RAHMAN (R-7,8) SC, REVENUE
26	<a href="#">WP(C)/6660/2022</a>	MD AMIR AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R P HAZARIKA TUN RAJKHOWA	GA, ASSAM MR. DITUL DAS (R-7,8) MR. R RAHMAN (R-7,8) SC, REVENUE
27	<a href="#">WP(C)/8210/2022</a>	HEMADHAR GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	GA, ASSAM MR U S BORGHAIN MR. R B GOHAIN SC, REVENUE
28	<a href="#">Arb.P./22/2023</a> FIXED	M/S. JCL INFRA PVT. LTD., <b>Versus</b> THE UNION OF INDIA AND ANR	MR. R A CHOUDHURY MS S S ZIA	MR H GUPTA DY.S.G.I.
29	<a href="#">WP(C)/753/2023</a> CAVT. NO.14602/022, FIXED	MEGHMALLAR ESTATES AND SERVICES PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS MR. D J DAS MR. RANGON CHOUDHURY N GAUTAM	MR. R BORPUJARI (r-6) MR. B GOGOI (R-6) MR. B D DEKA MR A BHATRA SC, GDD FOR CAVEATOR SC, G M D A SC, GMC
30	<a href="#">WP(C)/4727/2023</a> FIXED	MD. AIAZUDDIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	MR. M HUSSAIN(R-5) MD A WADUD (R-5) MR J HUSSAIN(R-5) SC, REVENUE
31	<a href="#">WP(C)/7253/2023</a> FIXED	RAJAN RABHA AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A MANNAF MD A S ALI MR. A HOQUE	GA, ASSAM C.G.C. MRS S BARUAH MS. S BARUAH DY.S.G.I. SC, REVENUE
32	<b>WITH</b> <a href="#">WP(C)/7271/2023</a>	SADANANDA RABHA AND 18 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A MANNAF MD A S ALI	GA, ASSAM MR. G PEGU DY.S.G.I. SC, REVENUE
33	<b>WITH</b> <a href="#">WP(C)/7272/2023</a>	PANIRAM RABHA AND 7 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A MANNAF MD A S ALI	GA, ASSAM MR. G PEGU DY.S.G.I. SC, REVENUE

34	<a href="#">WP(C)/7427/2023</a>	CHUCHITRA NATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A K DAS MR A.SARKAR	GA, ASSAM SC, REVENUE SC, FINANCE
35	<a href="#">WP(C)/7457/2023</a> FIXED	REJONA BEGUM AND 61 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, FOREST
36	<a href="#">WP(C)/545/2024</a> FIXED	MD. HIFZUR RAHMAN LASKAR 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR MS. P S LASKAR	GA, ASSAM SC, REVENUE SC, PWD
<b>WITH</b>				
37	<a href="#">WP(C)/4303/2023</a>	MAIN UDDIN @ MAIN UDDIN AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR	GA, ASSAM SC. REVENUE SC, PWD
38	<a href="#">WP(C)/872/2024</a> FIXED	ASSAM GRAMIN VIKASH BANK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MR. A DHANUKA	GA, ASSAM MS. M BORDOLOI(R-4,5) MR. A DAS(R-4,5) MR. N SHARMA(R-4,5) MR. N I KHAN(R-4,5) MR. PIKKU KR JHA(R-4,5)
39	<a href="#">WP(C)/902/2024</a>	SUREN CHUTIA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. D SONOWAL MR. R A CHOUDHURY	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, IRRIGATION SC, WATER RESOURCE SC, FINANCE
40	<a href="#">WP(C)/1339/2024</a> FIXED	ABDUL BAREK AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM	GA, ASSAM MR. K M HALOI (r-9,10) MR. B BISHAYA (r-9,10) SC, REVENUE SC, PCB
41	<a href="#">WP(C)/1526/2024</a> FIXED	SHARMISTHA DEB AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM
<b>WITH</b>				
42	<a href="#">WP(C)/168/2024</a>	SHARMISTHA DEB AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR. M BISWAS(r-7,8,9 and 10) S K DAS(r-7,8,9 and 10)
43	<a href="#">WP(C)/2007/2024</a> FIXED	PASUPATI DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D CHOUDHURY MR M CHOUDHURY MR S DIFUSA	SC, HEALTH
44	<a href="#">WP(C)/2082/2024</a> B/O	JULEX DAS CHOUDHURY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. J AHMED MR Z RAHMAN R BEGUM H G DAISY MS J.YASMIN	SC, DRI DY.S.G.I.
<b>ORDERS</b>				
45	<a href="#">Cont.Cas(C)/15/2020</a>	TILOK GAON RANCHAIDHAN SAMABAI SAMITY (TRSS) <b>Versus</b> HABIBUR RAHMAN	MR. P KATAKI MRS R BEGUM MR D KALITA	MR. S S ROY MR. S BORTHAKUR
46	<a href="#">WP(C)/1018/2022</a>	PRANAB KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D GOGOI	GA, ASSAM MR. N J GOGOI (R- 3 and 4) MR. N J GOGOI (R- 3 and 4) SC, A S A M B SC, APEX BANK SC, AGRI. DEPARTMENT
47	<a href="#">CRP(IO)/380/2023</a>	SONESHWAR DEKA AND 2 ORS <b>Versus</b> BIRSING DEKA AND ANR	MR I HAQUE	
48	<a href="#">Cont.Cas(C)/692/2023</a>	SMTI. PANIJAN DAS <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS	MR. R Deka S I AKAND	MR. D SAIKIA (r-1) MS. N BORDOLOI (r-1)

49	<a href="#">I.A.(CrI.)/797/2023</a> AB 2763/2023(D/O) in AB/2763/2023	AKIDUL ISLAM <b>Versus</b> MOFIDUL ISLAM @ MOFIDUR ISLAM AND ANR.	MR. M ALI MR. R ISLAM	PP, ASSAM
50	<a href="#">Cont.Cas(C)/2/2024</a>	TURESWAR SAIKIA AND 4 ORS. <b>Versus</b> PABANKUMAR BORTHAKUR AND 4 ORS.	MS. D SONOWAL	MR. D SAIKIA (R-5) MR. R BORPUJARI (R-5) MR. G PEGU (r-3) MS. M DEVI (r-1 ) MR. A DAS (r-1) MR. A BHATTACHARYYA (R-5) MR. S DUTTA (R-5)
51	<a href="#">Cont.Cas(C)/81/2024</a>	MONU NATH AND ANR <b>Versus</b> GYANENDRA DEV TRIPATHI AND 2 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. D SAIKIA (R-1,3) MS. P R MAHANTA (r-3) MR. R BORPUJARI (R-1) MR. S DUTTA (r-3) MS. N BORDOLOI (R-1)
52	<a href="#">WP(C)/1679/2024</a> FIXED	PARESH KUMAR CHUTIA @ PORESH KUMAR CHUTIA @ PORESH CHUTIA <b>Versus</b> THE INSURANCE OMBUDSMAN AND ANR	MD. S ALOM MS. A BEGUM MR. M S ALAM MR S J SHAMIM	

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LEAVE NOTE OF ADVOCATES FOR 29/04/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR N ISLAM	18-04-2024	To	30-04-2024
6)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
7)	MR. S CHETIA	20-04-2024	To	30-04-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Monday,29th April 2024]

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[AT 02:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[SPECIAL DIVISION BENCH

THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Mat.App./11/2024</a> FIXED	XXXXXXX <b>Versus</b> XXXXXXX	MR. J PAWE	RESPONDENT IN PERSON
<b>ORDERS</b>				
2	<a href="#">Mat.App./16/2023</a> WITH LCR, FIXED	XXXXXXX <b>Versus</b> XXXXXXX	MR. S C BISWAS SUSHMITA SENGUPTA	MR B ACHARYYA MS. M ACHARYYA
3	<a href="#">CRL.A(j)/141/2023</a> WITH OFFICE NOTE, LCR 3 FILES, FIXED	SUBAL CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR. M.H. LASKAR (AMICUS CURIAE)	PP, ASSAM
4	<a href="#">CRL.A(j)/146/2023</a> WITH OFFICE NOTE, LCR 4 FILES, FIXED	MANOJ CHAUHAN <b>Versus</b> THE STATE OF ASSAM	MS. R.D. MOZUMDAR (AMICUS CURIAE)	PP, ASSAM
5	<a href="#">CRL.A(j)/147/2023</a> WITH OFFICE NOTE, LCR 4 FILES, FIXED	BABUL BARHOI <b>Versus</b> THE STATE OF ASSAM	MR. M. DUTTA (AMICUS CURIAE)	PP, ASSAM
6	<a href="#">CRL.A(j)/148/2023</a> WITH OFFICE NOTE, LCR 5 FILES, P.B.-2, FIXED	UTPAL KONWAR @ GAHARI <b>Versus</b> THE STATE OF ASSAM	MR. J DAS (AMICUS CURIAE)	PP, ASSAM
7	<a href="#">I.A.(CrI.)/293/2023</a> WITH LCR 3 FILES, P.B.-2, FIXED in CrI.A./126/2023	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./126/2023</a>	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM

8	<a href="#">Crl.A./300/2023</a> 1 Y 0 M 14 D :WITH OFFICE NOTE, LCR 1 BUNDLE, FIXED	GOBIND SINGHAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN MR A HOSSAIN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/709/2023</a> in Crl.A./300/2023	GOBIND SINGHAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
9	<a href="#">Crl.A./33/2024</a> WITH OFFICE NOTE, LCR 3 FILES, FIXED	MAIBOLAL WARISA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B BARUAH MR U RONGPI	PP, ASSAM
10	<a href="#">Crl.A./63/2024</a> WITH OFFICE NOTE, FIXED	HAZRAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
11	<a href="#">Crl.A./64/2024</a> WITH OFFICE NOTE, FIXED	SUKUR ALI @ SHUKUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	PP, ASSAM
12	<a href="#">I.A.(Crl.)/275/2024</a> WITH OFFICE NOTE, FIXED in Crl.A./1773/2024	SUREN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS V B GOHAIN MR. S DIHINGIA MR I HASSAN MS M CHANGMAI	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./1773/2024</a> (Filing Number)	SUREN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR E	MS V B GOHAIN	
	<b>WITH</b> <a href="#">I.A.(Crl.)/1774/2024</a> (Filing Number)	SUREN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR E	MS V B GOHAIN	
13	<a href="#">I.A.(Crl.)/278/2024</a> WITH OFFICE NOTE, FIXED in Crl.A./1887/2024	RAM KUMAR CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A BARUAH MR. J P MORE	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./1887/2024</a> (Filing Number)	RAM KUMAR CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR. F	MR. A BARUAH	
	<b>WITH</b> <a href="#">I.A.(Crl.)/1888/2024</a> (Filing Number)	RAM KUMAR CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR. F	MR. A BARUAH	
14	<a href="#">I.A.(Crl.)/282/2024</a> WITH OFFICE NOTE, FIXED in CRL.A(J)/2512/2024	MOINAL HAQUE <b>Versus</b> STATE OF ASSAM	MRS DIPANJALI BORPUJARI (LEGAL AID COUNSEL)	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(J)/2512/2024</a> (Filing Number)	MOINAL HAQUE <b>Versus</b> THE STATE OF ASSAM A	MRS DIPANJALI BORPUJARI	

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LEAVE NOTE OF ADVOCATES FOR 29/04/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR N ISLAM	18-04-2024	To	30-04-2024
6)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
7)	MR. S CHETIA	20-04-2024	To	30-04-2024
8)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
9)	MR B ACHARYYA	20-04-2024	To	15-06-2024

10)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
11)	MR P C DEY	26-04-2024	To	04-05-2024
12)	MR. O LASKAR	25-04-2024	To	30-04-2024
13)	MR. B P SINHA	25-04-2024	To	03-05-2024
14)	MR. D DEKA	23-04-2024	To	29-04-2024
15)	MR. S K SINHA	25-04-2024	To	22-05-2024
16)	MR J C BORAH	26-04-2024	To	30-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday,29th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 13

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/1123/2024</a> FIXED	DURLOVE GOHAIN AND 20 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR F U BARBHUIYA MS S DAS	SC, FOREST SC, FINANCE
2	<a href="#">WP(C)/1421/2024</a>	MANISH DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	SC, ELEM. EDU GA, ASSAM
3	<a href="#">WP(C)/1844/2024</a> FIXED	NAZIM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A D CHOUDHURY	GA, ASSAM SC, AG SC, PWD
4	<a href="#">WP(C)/2038/2024</a> FIXED	RANJIT THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MRS. S KHATANIAR MRS. P BARMAN (BORKAKOTI) MS. B SAIKIA	GA, ASSAM MR P NAYAK (SC, GAD)
5	<a href="#">WP(C)/2095/2024</a> FIXED	HEMALATA RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A GOGOI LEGAL AID COUNSEL	GA, ASSAM
6	<a href="#">WP(C)/2235/2024</a>	KUKILA GOALA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM SC, AG SC, P H E
7	<a href="#">WP(C)/2238/2024</a>	DUKHASHRI BASUMATARY @ DUKASHRI BASUMATARY AND 53 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, FINANCE SC, HEALTH
8	<a href="#">WP(C)/2246/2024</a>	CHIRANJIB BHATTACHARJEE <b>Versus</b> THE ASSAM POWER GENERATION CORP LTD AND 5 ORS	MR S MUKTAR	SC, APDCL SR. SC, APGCL SC, AEGCL
9	<a href="#">WP(C)/2250/2024</a>	BIMAL DULAKASHARIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S Ali MD S HUSSAIN MR K DAS	SC, SEC. EDU.



10	<a href="#">WP(C)/2253/2024</a>	MIZANUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	DY.S.G.I.
<b>ORDER (STAY VACATING)</b>				
11	<a href="#">I.A.(Civil)/1177/2024</a> in <a href="#">WP(C)/2161/2023</a>	THE STATE OF ASSAM, <b>Versus</b> ABU TAHER AHMED		MR DEBA SARMAH
	<b>WITH</b> <a href="#">WP(C)/2161/2023</a>	ABU TAHER AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR DEBA SARMAH MS N SHYAM MR R CHETRY	SC, ELEM. EDU
<b>ADMISSION</b>				
12	<a href="#">WP(C)/9523/2019</a> WITH OFFICE NOTE	RAM CHARAN BHARALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. M DAS	SC, HIGHER EDU MR. P MAHANTA (R-5,6) SC, AG MR. R K TALUKDAR (R-4) MS. P SAHARIA (R-5,6) SC, FINANCE
13	<a href="#">WP(C)/2621/2021</a>	PRABIN KISHORE DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I CHOUDHURY MS K BORAH MR R L CHUTIA	SC, PNRD
14	<a href="#">WP(C)/7203/2021</a> B/O	DR. ATOWAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A PARAMANIK MR A ALI MR. Y ALI	SC, HIGHER EDU MR. U K NAIR (R-5) MR. M P SARMA (R-5) MR. A BORO (R-5)
	<b>WITH</b> <a href="#">WP(C)/3676/2023</a>	ATOWAR RAHMAN <b>Versus</b> THE GOVT OF ASSAM AND 4 ORS	MR A R BHUYAN MR. A ALI MR. Y ALI S ALI	SC, HIGHER EDU
16	<a href="#">WP(C)/714/2022</a>	PAPARI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG MR S P DAS (R.Nos. 3 & 4)
	<b>WITH</b> <a href="#">Cont.Cas(C)/769/2023</a>	PAPARI BARMAN <b>Versus</b> PABAN KR BORTHAKUR, I.A.S. AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	
18	<a href="#">WP(C)/3734/2022</a>	BIKASH BANIA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/3763/2022</a>	JAHIRUL ISLAM @ ZOHIRUL ISLAM @ ZAHIRUL ISLAM AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/3789/2022</a>	SANJIB KALITA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/3848/2022</a>	RABINDRA BARMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/3861/2022</a>	AJAY KR RAY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM

23	<b>WITH</b> <a href="#">WP(C)/3901/2022</a>	UMESH CHOUDHURI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
24	<b>WITH</b> <a href="#">WP(C)/3925/2022</a>	TARUN BONIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
25	<b>WITH</b> <a href="#">WP(C)/3928/2022</a>	SUNMONI BORDOLOI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R MAZUMDAR MR. D DEKA	GA, ASSAM
26	<b>WITH</b> <a href="#">WP(C)/3937/2022</a>	PRASANTA NEOG AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
27	<b>WITH</b> <a href="#">WP(C)/3968/2022</a>	LIKHESWAR HANDIQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R MAZUMDAR MR. D DEKA	GA, ASSAM
28	<b>WITH</b> <a href="#">WP(C)/4086/2022</a>	JATIN NATH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H BORAH	GA, ASSAM
29	<b>WITH</b> <a href="#">WP(C)/4117/2022</a>	NUMAL SARMAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS M KURMI MR R ISLAM MR A HUSSAIN	GA, ASSAM
30	<b>WITH</b> <a href="#">WP(C)/4146/2022</a>	MISOR UDDIN SK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S DAS MRS S MALAKAR MS. J GHOSH	GA, ASSAM
31	<b>WITH</b> <a href="#">WP(C)/4147/2022</a>	SHAHINUR ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S DAS MR. T DEWAN MRS S MALAKAR MS. J GHOSH	GA, ASSAM
32	<b>WITH</b> <a href="#">WP(C)/4151/2022</a>	JIBON TAYE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR R ISLAM	GA, ASSAM
33	<b>WITH</b> <a href="#">WP(C)/4156/2022</a>	SAHANUR ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S DAS MR. T DEWAN MRS S MALAKAR MS. J GHOSH	GA, ASSAM
34	<b>WITH</b> <a href="#">WP(C)/4196/2022</a>	MEHEBUB HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S DAS MR. T DEWAN MRS S MALAKAR MS. J GHOSH	GA, ASSAM
35	<b>WITH</b> <a href="#">WP(C)/4322/2022</a>	DINARAM MILI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MR B KAUSHIK MR. S HAZARIKA MS M DEKA	GA, ASSAM
36	<b>WITH</b> <a href="#">WP(C)/4673/2022</a>	PHADOR KHAKHLARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
37	<b>WITH</b> <a href="#">WP(C)/4709/2022</a>	GHANA KANTA MOCHAHARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM MS M DEKA	GA, ASSAM

38	<b>WITH</b> <a href="#">WP(C)/4791/2022</a>	KHWMSHI BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM	GA, ASSAM
39	<b>WITH</b> <a href="#">WP(C)/5425/2022</a>	MD. AMIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
40	<b>WITH</b> <a href="#">WP(C)/5535/2022</a>	JAYANT PAUL AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM
41	<b>WITH</b> <a href="#">WP(C)/4534/2023</a>	A H ANWAR HUSSAIN BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM
42	<a href="#">WP(C)/6041/2022</a> FIXED	MANESWAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM SC, SEC. EDU.
43	<a href="#">WP(C)/77/2023</a>	SUNITA PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D CHOUDHURY	GA, ASSAM SC, SEC. EDU. SC, FINANCE
44	<a href="#">WP(C)/535/2023</a>	BABY ROY GHOSH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma	GA, ASSAM MS. M BHATTACHARJEE (R- 3,4) SC, REVENUE
45	<a href="#">WP(C)/702/2023</a>	MD KOHINUR HOQUE AND 58 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. A F N U MOLLAH K ZAMAN MR M RAHMAN	SC, ELEM. EDU MR H GUPTA DY.S.G.I. SC, SSA
46	<a href="#">WP(C)/735/2023</a>	MD SAMIUL ALAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S NATH MR J DAS	SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE DEPTT.
47	<a href="#">WP(C)/1216/2023</a>	GOLOK CHANDRA TAHU <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R CHETRI MR N BARMAN MR U CHAUDHURY MR N MILI M. GLORY RHITUSHREE TALUKDAR Q. KIBA K. SUMI MS LITO AWOMI	SC, ELEM. EDU GA, ASSAM
48	<a href="#">WP(C)/1426/2023</a>	BROJAN KUMAR GAYARI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K GOSWAMI A NEOG MS M KAKOTY MR. A SANDILYA	GA, ASSAM
49	<a href="#">WP(C)/1497/2023</a> FIXED	ARABINDA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS P P BORAH MR. P K DAS	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
50	<a href="#">WP(C)/2212/2023</a> FIXED	PROBIN BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N HOSSAIN MR N SARMA MR M MONDAL	SC, ELEM. EDU MR P K BORAH,SC, DEPT. OF SCHOOL EDUCATION. MR. S K TALUKDAR,SC, AG MR. R K TALUKDAR, SC, AG (A&E) MS. S KONWAR, SC, ELEMENTARY EDUCATION DEPT.

51	<a href="#">WP(C)/2299/2023</a>	SMTI. PRANITA KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	GA, ASSAM SC, AG SC, WATER RESOURCE
52	<a href="#">WP(C)/3278/2023</a>	ARUN KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R S CHAUHAN MR. B HUSSAIN	GA, ASSAM
53	<a href="#">WP(C)/3454/2023</a>	MONORANJAN DAS AND 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM SC, HEALTH
54	<a href="#">WP(C)/3508/2023</a> FIXED	SANI RAM BARO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) MR. R DHAR (R-1 & R-3) SC, WPT AND BC SC, APTDC SC, FINANCE
	<b>WITH</b>			
55	<a href="#">WP(C)/3511/2023</a>	MADAN CH BEZBARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR. R DHAR (R-1 & R-3) MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
	<b>WITH</b>			
56	<a href="#">WP(C)/3512/2023</a>	KALI CHARAN BORO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR. R DHAR (R-1 & R-3) MR A SHARMA (R-4) SC, WPT AND BC SC, FINANCE
	<b>WITH</b>			
57	<a href="#">WP(C)/3524/2023</a>	NAREN CH. BARO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
	<b>WITH</b>			
58	<a href="#">WP(C)/3526/2023</a>	UDHAB CHANDRA BARO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
	<b>WITH</b>			
59	<a href="#">WP(C)/6062/2023</a>	SONALI DEURI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	SC, WPT AND BC SC, FINANCE
	<b>WITH</b>			
60	<a href="#">WP(C)/6097/2023</a>	RAJESWARI PAYENG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	SC, WPT AND BC SC, APTDC SC, FINANCE
	<b>WITH</b>			
61	<a href="#">WP(C)/6124/2023</a>	CHAINAIBA DEURI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	MR R DHAR (R-2 & R-5) SC, APTDC SC, FINANCE
62	<a href="#">WP(C)/3978/2023</a>	PRAFULLA CHANDRA LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM SC, AG SC, FOREST
63	<a href="#">WP(C)/5161/2023</a> B/O	KAMINI NARZARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K BORUAH MR. M ALAM	SC, BTC SC, FOREST
	<b>WITH</b>			
64	<a href="#">WP(C)/5159/2023</a>	PRABIN BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K BORUAH MR. M ALAM	SC, BTC SC, FOREST
65	<a href="#">WP(C)/5288/2023</a> B/O	VIJAY KUMAR L <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR H K DAS MR. A BORO MR N K SARMA	MR K KHANNA (r-2) MS M DAS (r-2) SC, INDUSTRIES AND COMMERCE
	<b>WITH</b>			
	<a href="#">I.A.(Civil)/2871/2023</a> in WP(C)/5288/2023	VIJAY KUMAR L <b>Versus</b> THE COMMISSIONER OF INCOME TAX (TDS),	MR. U K NAIR MR H K DAS MR N K SARMA	SC, INDUSTRIES AND COMMERCE

66	<a href="#">WP(C)/6526/2023</a> B/O	NIHAR RANJAN RAY AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR J ABEDIN MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
67	<a href="#">WP(C)/6545/2023</a> B/O	DR. PAWAN SWARNAKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MR. M H ALI	SC, AG SC, HEALTH
68	<a href="#">WP(C)/7340/2023</a>	JAKIR HUSSAIN LASKAR AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, ELEM. EDU SC, FINANCE
69	<a href="#">WP(C)/7341/2023</a>	PRADIP HAZARIKA <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, A S H B
70	<a href="#">WP(C)/995/2024</a>	DHRUBA JYOTI BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D BARUAH MR. P K BORDOLOI	SC, HIGHER EDU
71	<a href="#">WP(C)/1236/2024</a> B/O	ELOWARA AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
72	<a href="#">WP(C)/1613/2024</a> FIXED	JAYANTA BORA AND 38 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. H R DAS O ASSUMI	SC. AGRICULTURE  MS. R BORA (SC, AGRICULTURE DEPARTMENT)
73	<a href="#">WP(C)/1648/2024</a> FIXED	BINA PANI DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S SAHU MS A ROY	GA, ASSAM
74	<a href="#">WP(C)/1660/2024</a> FIXED	KHUSBOO HARLALKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	GA, ASSAM SC, AG SC, FINANCE
<b>ORDERS</b>				
75	<a href="#">WP(C)/2348/2022</a>	BHABANI DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR MRS. M DEKA B R BRAHMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
76	<a href="#">WP(C)/2859/2023</a>	SUNIL KUMAR MODAK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MS M ROY	GA, ASSAM SC, SEC. EDU.
77	<a href="#">WP(C)/4821/2023</a> B/O	AZIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MS. R CHOUDHURY MR. A H M R CHOUDHURY MR. R. AHMED	SC, AG MR. S P CHOUDHURY, SC, UWSSB, (R-2,3) MS. B DEVI MR. D BORA , GA, (R-1) SC, HOUSING AND URBAN AFFAIRS MS TINLUNG, SC, ACCOUNTANT GENERAL, (R-4) SC, URBAN WATER SUPPLY AND SEWERAGE
78	<a href="#">WP(C)/632/2024</a>	DR NAGEN CH DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S H SIKDAR MR. S HAQUE	SC, AG SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 29/04/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR N ISLAM	18-04-2024	To	30-04-2024
6)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024

7)	MR. S CHETIA	20-04-2024	To	30-04-2024
8)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
9)	MR B ACHARYYA	20-04-2024	To	15-06-2024
10)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
11)	MR P C DEY	26-04-2024	To	04-05-2024
12)	MR. O LASKAR	25-04-2024	To	30-04-2024
13)	MR. B P SINHA	25-04-2024	To	03-05-2024
14)	MR. D DEKA	23-04-2024	To	29-04-2024
15)	MR. S K SINHA	25-04-2024	To	22-05-2024
16)	MR J C BORAH	26-04-2024	To	30-04-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

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Web:ghconline.gov.in

**10:15 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,29th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING AT 10:15 AM**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO.14]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	<a href="#">Bail Appln./1196/2024</a>	GENDU MOHAN NATH <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MR D C NATH MR. M MONDAL	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/04/2024

1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR N ISLAM	18-04-2024	To	30-04-2024
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16)	MR J C BORAH	26-04-2024	To	30-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[CRIMINAL BENCH

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1219/2024</a>	MOHIDUL HUSSAIN @ MAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">AB/767/2024</a> WITH OFFICE NOTE, FIXED	DEBOBRATA PAUL <b>Versus</b> THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
3	<a href="#">AB/973/2024</a> FIXED	PRADIP CH. KALITA <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA B BURAGOHAIN MS D DUTTA	PP, ASSAM
4	<a href="#">AB/1032/2024</a> FIXED	TAJ UDDIN BARBHUIYA @ MD. TAJ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI MS R.R.MECH	PP, ASSAM
<b>ADMISSION</b>				
5	<a href="#">Crl.Rev.P./457/2022</a> FIXED	ANJAN SAHA <b>Versus</b> MRS. MITHU SAHA	MS. M R DEVI	MR. N ISLAM
<b>BAIL HEARING (BA)</b>				
6	<a href="#">Bail Appln./1095/2024</a> WITH OFFICE NOTE, FIXED	MD. SARFARAJ HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. K BHATTACHARJEE MS T BARUAH MR. M SAIKIA MS. A BARMAN	PP, ASSAM
7	<a href="#">Bail Appln./1133/2024</a> FIXED	LAKHYAJIT DEB GOSWAMI <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
8	<a href="#">Bail Appln./1147/2024</a> FIXED	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
<b>BAIL HEARING</b>				
9	<a href="#">AB/396/2024</a> FIXED	ANJAY KUMAR AGARWAL <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. R BORUAH MR D J NATH	PP, ASSAM



10	<a href="#">AB/422/2024</a> FIXED	AJGAR ALI <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM MR. S UDDIN	PP, ASSAM
11	<a href="#">AB/634/2024</a> FIXED	AZIZUL AHMED <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
12	<a href="#">AB/797/2024</a> FIXED	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
13	<a href="#">AB/805/2024</a> FIXED	ANJAN DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MS. S. BISWAS	PP, ASSAM
14	<a href="#">AB/818/2024</a> FIXED	KANGKAN DAS <b>Versus</b> STATE OF ASSAM	MR A DEKA	PP, ASSAM
15	<a href="#">AB/851/2024</a> FIXED	HUSSAIN AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
16	<a href="#">AB/935/2024</a> FIXED	ABDUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. K M HASSAN MR R SARKAR	PP, ASSAM
17	<a href="#">AB/977/2024</a> FIXED	NOOR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	M. HOSSAIN MS. A SULTANA	PP, ASSAM
18	<a href="#">AB/1043/2024</a> FIXED	SAIFUL ISLAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	PP, ASSAM
19	<b>WITH</b> <a href="#">Bail Appln./1137/2024</a>	MAHIBUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MS. S ROY MR. R ISLAM	PP, ASSAM

**ORDERS**

20	<a href="#">I.A.(CrI.)/435/2022</a> PART-HEARD, WITH CASE RECORD(SCANNED COPY), FIXED	HARUN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR P KATAKI MRS R BEGUM	MR Z KAMAR (r-3) MR D TALUKDAR (R-2) MR. T N DAS (r-3) MR S CHAKRABORTY(R-2) MR P CHOUDHURY (R-2) MR B TALUKDAR (r-3) PP, ASSAM
21	<a href="#">CrI.Pet./331/2024</a> WITH LCR 1 FILE(SCANNED COPY),FIXED	M/S SHRIRAM TRANSPORT FINANCE COMPANY LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H BARUAH MR P BORAH MR P P PHUKAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/04/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR N ISLAM	18-04-2024	To	30-04-2024
6)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
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9)	MR B ACHARYYA	20-04-2024	To	15-06-2024
10)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024

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12)	MR. O LASKAR	25-04-2024	To	30-04-2024
13)	MR. B P SINHA	25-04-2024	To	03-05-2024
14)	MR. D DEKA	23-04-2024	To	29-04-2024
15)	MR. S K SINHA	25-04-2024	To	22-05-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Monday,29th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 16

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">Cont.Cas(C)/216/2024</a>	ARJUN SINGH <b>Versus</b> R.P. SINGH AND ANR.	MR S SARMAH MR. J GAUTAM MR S J CHOUDHURY	
2 <a href="#">WP(C)/1109/2024</a> B/O	NTEUSONGBE JEME <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S NATH	MRS. R DEVI DY.S.G.I.
3 <a href="#">WP(C)/1442/2024</a> B/O	BISWAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	GA, ASSAM SC, HEALTH
4 <a href="#">WP(C)/1505/2024</a> FIXED	FIROZ SAMIM AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B P BORAH MR. U S BORA MR P J DUTTA MR H MAZUMDER	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
5 <a href="#">WP(C)/1566/2024</a> FIXED	JOGEN LIGIRA @ JOGEN LIGIRIA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR G G GOGOI A TALUKDAR	SC, P AND R.D. SC, FINANCE
6 <a href="#">WP(C)/1922/2024</a> FIXED	MD. MAZAR ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR M SHELM	GA, ASSAM SC, REVENUE
7 <a href="#">WP(C)/2040/2024</a> FIXED	MD. TOIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA P. NATH Q. KIBA K. SUMI MS LITO AWOMI DR AZIZ KHAN	SC, PWD SC, FINANCE
8 <a href="#">WP(C)/2149/2024</a> FIXED	MANMATH SANJAY KASHIRSAGAR <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	DY.S.G.I.
9 <a href="#">WP(C)/2187/2024</a>	KRISNA BARMAN AND 30 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S DAS MS. J GHOSH	SC, P AND R.D. SC, FINANCE
10 <a href="#">WP(C)/2190/2024</a>	SACHIN YADAV <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	DY.S.G.I.

11	<a href="#">WP(C)/2192/2024</a> FIXED	JEHERUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	DY.S.G.I.
12	<a href="#">WP(C)/2194/2024</a>	RAJESH <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	DY.S.G.I.
13	<a href="#">WP(C)/2200/2024</a> B/O	JAWAHIR MD EKBAL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM
14	<a href="#">WP(C)/2210/2024</a>	DHANANJOY KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. F A HASSAN MS. U NANDA MR. A K DAS	SC, HANDLOOM AND TEXTILE SC, K A A C
15	<a href="#">WP(C)/2211/2024</a>	AVATAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR D N BHATTACHARYYA	SC, APSC SC, P H E
16	<a href="#">WP(C)/2212/2024</a>	REHANA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM
17	<a href="#">WP(C)/2213/2024</a>	HIMANI RAY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, AGRI. DEPARTMENT
18	<a href="#">WP(C)/2216/2024</a>	DIPU KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S HAZARIKA	SC, CO OP
19	<a href="#">WP(C)/2225/2024</a>	RAMRATI SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M CHANDA MS R MEDHI K ABHINABA MS. A SARKAR	SC, AG (A AND E) SC, PWD
20	<a href="#">WP(C)/2230/2024</a>	ANJAN JYOTI CHOUDHURY AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. T DEURI MR. P M TALUKDAR MRS T DEVI MR. R BAISHYA	SC, AEGCL
21	<a href="#">WP(C)/2231/2024</a>	MD. RAFIKUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. J AHMED MR R A AHMED MR M AHMED N NATH	DY.S.G.I.
22	<a href="#">WP(C)/2248/2024</a>	SURYA KANTA MORANG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MS. M K SHARMA	GA, ASSAM
23	<a href="#">WP(C)/2254/2024</a>	DR. ALPANA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H K DAS MR N K SARMA	GA, ASSAM SC, DIRECTORATE OF EMPLOYMENT
<b>ADMISSION</b>				
24	<a href="#">WP(C)/5232/2017</a> FIXED	BIREN CHANDRA BARUAH <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.H DAS	SC, CO-OP. GA, ASSAM MR A KALITA(SC, INDUSTRIES AND COMMERCE) MRSA VERMA SC, FINANCE DEPTT. MR.B AHMED
25	<a href="#">WP(C)/539/2018</a> B/O, WITH OFFICE NOTE, WITH WP(C)/724/2009 (D/O), WP(C)/1103/2009 (D/O)	MUSHARRAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR A ALI	DR. B AHMED MR. P J PHUKAN GA, ASSAM MR. N HAQUE (R6, 8 AND 9) MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A K AZAD (R6, 8 AND 9) MR. A K AZAD (R6, 8 AND 9) MR. S R BARBHUIYA (R6, 8 AND 9) MR M HUSSAIN (R6, 8 AND 9)

	<b>WITH</b> <a href="#">I.A.(Civil)/3087/2018</a> in WP(C)/539/2018	SHRI MINHAZ UDDIN AHMED <b>Versus</b> SHRI MUSHARRAF HUSSAIN AND 8 ORS.	DR. B U AHMED MR. A K AZAD	MR. A R SIKDAR
26	<a href="#">WP(C)/9023/2019</a>	HUSNA ARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MR. U K NAIR MR. M KHAN MR R ISLAM MR J RAHMAN	SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRIN (R-5) MD. I H KHAN (R-5) MR K ISLAM (R-5) SC, BTC
27	<a href="#">WP(C)/2813/2021</a> B/O	MADHURJYA BORGHAIN AND 5 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M KALITA MR. J HATIMURIA	MR. B K DAS (R-2-8) ASSTT.S.G.I. SC, ONGC
28	<b>WITH</b> <a href="#">WP(C)/3603/2023</a>	JAHNU KONWAR AND ANR <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. M KALITA MR. J HATIMURIA	MR. B K DAS (R-2 to 10) MR H P GUWALA (R-2 to 10) H P NEOG (R-2 to 10) MR. D J DAS (R-2 to 10) DY.S.G.I.
29	<a href="#">I.A.(Civil)/534/2022</a> FIXED in WP(C)/3279/2021	RANJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS B	MR. N J KHATANIAR	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/3279/2021</a>	RANJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. N J KHATANIAR MR. P P DUTTA	SR. GA, ASSAM
30	<b>WITH</b> <a href="#">WP(C)/1487/2020</a>	RANJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM
31	<b>WITH</b> <a href="#">WP(C)/2150/2020</a>	RANJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P N GOSWAMI MS. A VERMA MR. I KALITA MR. K P PATHAK	GA, ASSAM
32	<a href="#">WP(C)/7502/2022</a> FIXED	ASMA KHATUN <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, SOCIAL WELFARE DEPARTMENT AND 3 ORS	MR. S BANIK MR. L R MAZUMDER MR. A Z AHMED MR. A Z AHMED	GA, ASSAM MS. M D BORAH
33	<b>WITH</b> <a href="#">WP(C)/6617/2021</a>	SAHIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G BAISHYA MR I AHMED MD M RAHMAN	GA, ASSAM
34	<b>WITH</b> <a href="#">WP(C)/7314/2022</a>	SHAMSUN NAHAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR J HUSSAIN MR. L HUSSAIN	GA, ASSAM MR G BAISHYA MR I AHMED
35	<a href="#">WP(C)/8306/2022</a> B/O	BALABHADRA DAS AND 31ORS. <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. P BHOWMICK MR. D THAOSEN	SC, APDCL
36	<a href="#">WP(C)/8334/2022</a> FIXED	NIHAR PRASAD SHARMA <b>Versus</b> NUMALIGARH REFINERY LIMITED AND 3 ORS	MR P KATAKI MRS R BEGUM	MS M HAZARIKA (R1-R4) MS. K LOYA (R1-R4) MS. S NEWAR (R1-R4) MR D KHAN (R1-R4)
37	<b>WITH</b> <a href="#">WP(C)/2961/2022</a>	NIHAR PRASAD SHARMA <b>Versus</b> NUMALIGARH REFINERY LIMITED AND 3 ORS	MR P KATAKI MRS R BEGUM MS. M DEVI	MS M HAZARIKA (R-1 to 3) MR D KHAN (R-4) MR D KHAN (R-4)

38	<b>WITH</b> <a href="#">WP(C)/2163/2023</a>	NIHAR PRASAD SHARMA <b>Versus</b> NUMALIGARH REFINERY LIMITED AND 4 ORS.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	MS M HAZARIKA MR. S BANIK (AS LEGAL-AID-COUNSEL FOR R-5) MS K LOYA (r-4) MS. S NEWAR MR D KHAN
39	<a href="#">WP(C)/1663/2023</a> FIXED	RITA RANI ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. S C KEYAL, SC, ASSAM UNIVERSITY, (R-6) MR. S K DAS (R 5) MR R KARIM (R 5) SC, N C T E MR D BARMAN (R 5) SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/921/2023</a> in WP(C)/1663/2023	GEETASHREE DAS <b>Versus</b> RITA RANI ROY AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. S C KEYAL, SC, ASSAM UNIVERSITY, (R-6) MR. I H SAIKIA SC, N C T E SC, EDU
40	<a href="#">WP(C)/1942/2023</a> FIXED	RIMA KALITA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	GA, ASSAM
41	<a href="#">WP(C)/2437/2023</a> B/O	NURJAHAN BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI R KR DAS M KHATUN	GA, ASSAM
42	<a href="#">WP(C)/5741/2023</a> FIXED	AMNIKA THAOSEN AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	GA, ASSAM SC, PWD SC, DIMA HASAO SC, FINANCE
43	<a href="#">WP(C)/6453/2023</a> FIXED	SWAHANAZ YASMIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI MS. D SONOWAL MR D S DEKA	GA, ASSAM MR. S KAKATI (R4)
44	<a href="#">WP(C)/6647/2023</a> FIXED	JAYNAL ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	ALHAJJ I UDDIN MR. H ALI B BARMAN MR R HOQUE	SC, P AND R.D. GA, ASSAM Ms. R. R. BORAH(R-7) MR. A A R KARIM (R-7) MS G.PURI(R-7) MR. A DEB(R-7) SC, P H E
45	<a href="#">WP(C)/6907/2023</a> FIXED	JOYDIP DEY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM MS. M DEV (R6) MS P DEB (R6) MS N DEB (R6) SC, GHC
46	<a href="#">WP(C)/667/2024</a> FIXED	MRITUNJAY SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, SEBA
<b>ORDERS</b>				
47	<a href="#">Cont.Cas(C)/654/2016</a> FIXED	SRI DHIREN BORO and ANR. <b>Versus</b> SRI BIREN CHANDRA PHUKAN and ORS.	MR.U K DAS MRS.B D SARMA	DR.B AHMED(R-2) MR.A K THAKUR(R- 3) MR.A K AZAD(R-2) MS.B BHUYAN(R-1) MR P NAYAK (R-4) MS. S CHUTIA (R-4) MR A CHALIHA (R-4) MR.KHAYERUDDIN(R-2)

48	<b>WITH</b> <a href="#">Cont.Cas(C)/658/2016</a>	BISHWAJIT DAS and 10 ORS. <b>Versus</b> SRI BIREN CHANDRA PHUKAN and ORS.	MR.U K DAS MRB D SARMA	DR.B AHMED(R-2) MR.A K THAKUR(R-3) MR.B GOSWAMI(R-1) MR.N HAQUE(R-2) MR.A K BHUYAN(R-1) MR.A K AZAD(R-2) MS.B BHUYAN(R-1) MS.N CHOUDHURY(R-1) MR P NAYAK (R-5) MS. S CHUTIA (R-5) MR A CHALIHA (R-5) MR.M BORAH(R-1)
49	<a href="#">Cont.Cas(C)/26/2023</a> B/O	SHIBU CHANDRA NATH AND 2 ORS <b>Versus</b> MAHENDRA KUMAR YADAVA, IFS AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. P N GOSWAMI (r-1,2) MR. I KALITA (r-1,2) MR. D GOGOI (r-1,2)
50	<a href="#">Cont.Cas(C)/112/2023</a>	GOBIN BORA <b>Versus</b> VARSHATY DAS AND 3 ORS	MR. P TALUKDAR MS D ANGANA	
51	<a href="#">Cont.Cas(C)/183/2023</a> FIXED	PRASANTA KR GOGOI <b>Versus</b> JAYASHREE NAIDING	MR SAURADEEP DEY MR P H KONWAR	MR. P N GOSWAMI (R-1) MR. K P PATHAK (R-1) MR. D GOGOI (R-1)
52	<a href="#">WP(C)/5878/2023</a> FIXED	SMTI. RINA DEKA PATHAK AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND 91 ORS	MR. M KALITA MR M SARMA MR. J HATIMURIA	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1221/2024</a> in WP(C)/5878/2023	SMTI. RINA DEKA PATHAK AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND 91 ORS	MR. M KALITA MR M SARMA MR. J HATIMURIA	GA, ASSAM SC, GAD
<b>HEARING</b>				
53	<a href="#">WP(C)/3014/2015</a> FIXED	JAKIR HOSSAIN and 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 69 ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	SC, APDCL MS.R NEWARR-9,10,23-25, 27-29,32,34,39,45,47,48,51,60, 63-68,70 MR.D SARMA(R-9,10,23-25, 27-29,32,34,39,45,47,48,51, 60,63-68,70)
54	<a href="#">WP(C)/4195/2020</a> B/O	DIPAK DEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. Y S MANNAN MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM
55	<a href="#">WP(C)/4305/2020</a> FIXED	HEMA CHETIA AND 5 ORS <b>Versus</b> UNION OF INDIA AND AND	MR. A D GUPTA MS. B DAS MR. B DAS	MR. B K DAS (R-2) MS J SARMAH ASSTT.S.G.I.
56	<a href="#">WP(C)/3349/2021</a> FIXED	MARAMI SAUD <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M A SHEIKH K U AHMED MS P SARMA MS N HASAN	MR H GUPTA (R-1 TO 4) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 29/04/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR N ISLAM	18-04-2024	To	30-04-2024
6)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
7)	MR. S CHETIA	20-04-2024	To	30-04-2024
8)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
9)	MR B ACHARYYA	20-04-2024	To	15-06-2024
10)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
11)	MR P C DEY	26-04-2024	To	04-05-2024

12)	MR. O LASKAR	25-04-2024	To	30-04-2024
13)	MR. B P SINHA	25-04-2024	To	03-05-2024
14)	MR. D DEKA	23-04-2024	To	29-04-2024
15)	MR. S K SINHA	25-04-2024	To	22-05-2024
16)	MR J C BORAH	26-04-2024	To	30-04-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday,29th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>			
1 <a href="#">CRP/47/2024</a> CAVT. NO.01802/024,	BHAGABAN BHARALI <b>Versus</b> AMIYA BHARALI AND ANR	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM MS N KASHYAP	MR. R. ALI FOR CAVEATOR
2 <a href="#">CRP(IO)/88/2024</a>	MUZAHAR ALI <b>Versus</b> KHOYBOR ALI AND 13 ORS	MR. P DEKA MR R HOQUE MS A KHETAWAT	
3 <a href="#">CRP(IO)/135/2024</a>	DAIBAKI KUMARI DEVI AND ANR <b>Versus</b> SUBARNA SARMA AND 3 ORS.	S ALI MR. R BARUAH MR. A IKBAL MS. M NATH	
4 <a href="#">CRP(IO)/136/2024</a>	THE PRINCIPAL CHIEF CONSERVATOR OF FOREST AND HEAD OF FOREST FORCE( PCCF AND HOFF) <b>Versus</b> M/S AIEN MEREN ENTERPRISE	MR. P N GOSWAMI MR B CHOUDHURY MR. I BORTHAKUR	
<b><u>ADMISSION</u></b>			
5 <a href="#">CRP/73/2022</a>	RANJIT PANDIT <b>Versus</b> NIKHIL GHOSH AND 3 ORS	MR. B J MUKHERJEE MS R SAHA	MR. A A R KARIM (r-1 to 4) MR. A DEB (r-1 to 4)
6 <a href="#">Tr.P.(C)./79/2022</a>	SMTI BINITA THAPA <b>Versus</b> KHEMRAJ THAPA	MR. B C DAS	
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>			
7 <a href="#">RSA/68/2024</a> FIXED	MD NURMOHAMMAD <b>Versus</b> MD NURUL ISLAM AND 3 ORS	MR. A BARKATAKI MR P BHARDWAJ	
<b><u>ORDERS</u></b>			
8 <a href="#">RSA/169/2003</a> WITH LCR, WITH OFFICE NOTE	ON THE DEATH OF RAMANI MOHAN NATH HIS LEGAL HEIR SMTI ANUPAMA NATH AND ORS <b>Versus</b> IKRAM HUSSAIN AND ORS		MR.T ISLAM MR.N AHMED MISSS YASMIN
9 <a href="#">RSA/6/2013</a> FIXED	KAMALA GOGOI @ UMA GOGOI, <b>Versus</b> HEMALATA PHUKAN and 3 ORS	MR.A KHANIKAR MR.B KALITA MRS.P BORA	MR.D K DAS MS.P BHUYAN

	<b>WITH</b> <a href="#">MC/1538/2014</a> in RSA/6/2013	KAMALA GOGOI @ UMA GOGOI, <b>Versus</b> HEMALATA PHUKAN and 3 ORS	MR.A KHANIKAR MR.B KALITA MRS.P BORA	MR.D K DAS MS.P BHUYAN
	<b>WITH</b> <a href="#">MC/1541/2014</a> in RSA/6/2013	KAMALA GOGOI @ UMA GOGOI, <b>Versus</b> HEMALATA PHUKAN and 3 ORS	MR.A KHANIKAR MR.B KALITA MRS.P BORA	MR.D K DAS MS.P BHUYAN
10	<a href="#">LA.App./23/2017</a> WITH LCR	THE UNION OF INDIA AND ANR <b>Versus</b> SRI KANAK RABHA and 2 ORS		A MANNAF GOVT ADV.
	<b>WITH</b> <a href="#">I.A.(Civil)/4006/2017</a> in LA.App./23/2017	THE GENERAL MANAGER CONSTRUCTION N.F. RAILWAY and ANR <b>Versus</b> SRI KANAK RABHA and 2 ORS	MR.D K DEY	
11	<a href="#">I.A.(Civil)/1656/2017</a> in LA.App./294060/2017	THE GENERAL MANAGER and ANR, <b>Versus</b> SMTI RAKHESWARI RABHA and ANR,	MR. U K GOSWAMI MR. G GOSWAMI SC, NF RLY	
	<b>WITH</b> <a href="#">LA.App./294060/2017</a> (Filing Number)	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR <b>Versus</b> SMTI RAKHESWARI RABHA and ANR	MR.U K GOSWAMI	
	<b>WITH</b> <a href="#">I.A.(Civil)/3459/2022</a>	THE GENERAL MANAGER AND ANR, <b>Versus</b> ON THE DEATH OF RAKHESWARI RABHA HIS LEGAL HEIRS KARUNA RABHA AND ORS.		
	<b>WITH</b> <a href="#">I.A.(Civil)/3460/2022</a>	THE GENERAL MANAGER AND ANR, <b>Versus</b> ON THE DEATH OF RAKHESWARI RABHA HER LEHAL HEIR KARUNA KANTA RABHA AND ORS.		
	<b>WITH</b> <a href="#">I.A.(Civil)/3461/2022</a>	THE GENERAL MANAGER and ANR, <b>Versus</b> ON THE DEATH OF RAKHESWARI RABHA HER LEHAL HEIR KARUNA KANTA RABHA AND ORS.		MR Z HUSSAIN
12	<a href="#">Cont.Cas(C)/311/2018</a>	GEETA CHANGKAKOTI AND 4 ORS. <b>Versus</b> KAMAL KUMAR CHANGKAKOTI @ KUKUMONI	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR. S CHANDA	MR B D DAS MR H K SARMA MRS R DEKA MS. J RONGPIPI
13	<a href="#">I.A.(Civil)/186/2019</a> in RSA/13960/2018	THE FOOD CORPORATION OF INDIA <b>Versus</b> PARBATJOWA S.S. LTD AND 22 ORS	MR B K SINGH MS. M BORA	GA, ASSAM MR. R K JAIN MS. A HUSSAIN MR R ISLAM TULIKA BORAH
	<b>WITH</b> <a href="#">RSA/13960/2018</a> (Filing Number)	THE FOOD CORPORATION OF INDIA <b>Versus</b> PARBATJOWA S.S. LTD AND 22 ORS		
14	<a href="#">RSA/263/2019</a>	ABDUS SAMAD AND ANR <b>Versus</b> MOINUL ISLAM	MR. N H MAZARBHUIYAN MR. N ISLAM MR. M H SAIKIA	
15	<a href="#">RSA/281/2019</a>	ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS ISMAIL ALI AND 10 ORS <b>Versus</b> ABDUL KUDDUS AND 14 ORS	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR H R CHOUDHURY
16	<a href="#">I.A.(Civil)/2341/2019</a> in RSA/2841/2019	MOZILA BIBI AND ANR <b>Versus</b> GIYASUDDIN SK AND 7 ORS.	MR. K R PATGIRI MS. C DAS	

	<b>WITH</b> <a href="#">RSA/2841/2019</a> (Filing Number)	MOZILA BIBI AND ANR <b>Versus</b> GIYASUDDIN SK AND 7 ORS		
17	<a href="#">I.A.(Civil)/2735/2019</a> in <a href="#">RSA/6750/2019</a>	RAMENDRA NATH AND 4 ORS. <b>Versus</b> PROMIT NATH AND 5 ORS.	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	MR. A H M R CHOUDHURY (r1 to 3,6)
	<b>WITH</b> <a href="#">RSA/6750/2019</a> (Filing Number)	RAMENDRA NATH AND 4 ORS <b>Versus</b> PROMIT NATH AND 5 ORS		
18	<a href="#">I.A.(Civil)/460/2020</a> in <a href="#">RSA/10349/2019</a>	SMTI. BHABANI PAYENG TAID <b>Versus</b> STATE OF ASSAM AND 5 ORS	MR J PAYENG	GA, ASSAM MR. M K NEOG (r-6)
	<b>WITH</b> <a href="#">RSA/10349/2019</a> (Filing Number)	SMTI. BHABANI PAYENG TAID <b>Versus</b> STATE OF ASSAM AND 5 ORS		
19	<a href="#">I.A.(Civil)/3527/2022</a> in <a href="#">RSA/2443/2019</a>	FULBANU AND 15 ORS <b>Versus</b> MD WAHED ALI AND 17 ORS	MR. J AHMED MR. D BORA MS G PARMAWI	MS. P BHATTACHARYA
	<b>WITH</b> <a href="#">RSA/2443/2019</a> (Filing Number)	FULBANU AND 15 ORS <b>Versus</b> MD WAHED ALI AND 17 ORS		
	<b>WITH</b> <a href="#">I.A.(Civil)/791/2019</a>	FULBANU AND 15 ORS <b>Versus</b> MD WAHED ALI AND 17 ORS	MR. J AHMED MR. D BORA MS G PARMAWI MR S Z AHMED	MR. T J MAHANTA MS. P BHATTACHARYA
	<b>WITH</b> <a href="#">I.A.(Civil)/836/2019</a>	FULBANU AND 15 ORS <b>Versus</b> MD WAHED ALI AND 17 ORS	MR. J AHMED MR H DAS MR. D BORA MS. G PARMAWI MR. S Z AHMED	
20	<a href="#">WP(C)/4370/2022</a> (SINCE DISPOSED OF), WITH OFFICE NOTE	AMAR CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S DIHINGIA MR I HASSAN	GA, ASSAM MR. S C BISWAS (R6) MR. N ALAM R K (R6) MR. A RAHMAN (R6) SC, GHC
21	<a href="#">RSA/20/2023</a>	AJMAT ALI AND ANR. <b>Versus</b> OSMAN ALI	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. N J DUTTA MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY
22	<a href="#">RSA/33/2023</a>	DEBOJIT KR SARMAH AND ANR. <b>Versus</b> JYOTI PRASAD BORAH	MR H RAHMAN MR. R BARUAH MR. A IKBAL MS. M NATH	MR H K BAISHYA
23	<a href="#">CRP/34/2023</a>	ARUPANANDA GOSWAMI AND 3 ORS <b>Versus</b> MUKUNDANANDA DEVA GOSWAMI @ MUKUNDANANDA CHANDRA GOSWAMI AND 6 ORS	MR. T DEURI MRS. R S DEURI MR U SAIKIA	MR. B S BASUMATARY (R-1) MR B PATHAK (R-1)
24	<a href="#">RSA/53/2023</a>	SAHABUDDIN AHMED <b>Versus</b> MAHIUDDIN AHMED AND ANR.	MR P UPADHYAY MR A UPADHYAY	MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ
25	<a href="#">RSA/91/2023</a>	PADMINI RABHA AND ANR. <b>Versus</b> SHYAMAL SARKAR	MR B K SARMA MR T C DAS MS P SARMA MR. P SARMA	
26	<a href="#">RSA/101/2023</a>	PADMINI RABHA AND ANR. <b>Versus</b> AMIYA NANDI	MR B K SARMA MR T C DAS MS P SARMA MR. P SARMA	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER MR N ALAM M. BORUAH R DEB

27	<a href="#">CRP(IO)/106/2023</a>	NISITH RANJAN DAS @ BAPAN AND ANR. <b>Versus</b> SUNITA BISWAS AND 11 ORS.	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. T ROY (R-1,2) MRS. B SARKAR (R-1,2)
28	<a href="#">CRP(IO)/370/2023</a> B/O	PALLAVI DAS <b>Versus</b> CHATRADHAR RAJBONGSHI	MR. S C BISWAS MS A DAS MS A BORAH	MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA
29	<a href="#">CRP(IO)/427/2023</a> FIXED	DIPANKAR CHAKRABORTY <b>Versus</b> SUBHENDU CHAKRABORTY AND 2 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	
30	<a href="#">I.A.(Civil)/858/2023</a> <b>in</b> LA.App./2759/2023  <b>WITH</b> <a href="#">LA.App./2759/2023</a> (Filing Number)	MILDHA MARAK <b>Versus</b> THE GENERAL MANAGER AND 2 ORS.	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM MR. C K S BARUAH SC, NF RLY
31	<a href="#">I.A.(Civil)/1442/2023</a> <b>in</b> RSA/5994/2023  <b>WITH</b> <a href="#">RSA/5994/2023</a> (Filing Number)  <b>WITH</b> <a href="#">I.A.(Civil)/5996/2023</a> (Filing Number)	MILDHA MARAK <b>Versus</b> THE GENERAL MANAGER AND 2 ORS. B	MR H DAS	MR B C TALUKDAR (R-1 to 7) MR K TALUKDAR (R-1 to 7) MR K TALUKDAR (R-1 to 7)
32	<a href="#">I.A.(Civil)/1971/2023</a> <b>in</b> LA.App./2746/2023  <b>WITH</b> <a href="#">LA.App./2746/2023</a> (Filing Number)	BORGAON L P SCHOOL AND 2 ORS. <b>Versus</b> BHAGAWAN DEKA AND 6 ORS. E	MR. P S LAHKAR	
33	<a href="#">I.A.(Civil)/3084/2023</a> FIXED <b>in</b> RSA/235/2013  <b>WITH</b> <a href="#">RSA/235/2013</a>	BORGAON L P SCHOOL AND 2 ORS. <b>Versus</b> BHAGAWAN DEKA AND 6 ORS. E	MR. P S LAHKAR	
34	<a href="#">I.A.(Civil)/1971/2023</a> <b>in</b> LA.App./2746/2023  <b>WITH</b> <a href="#">LA.App./2746/2023</a> (Filing Number)	JELLY SHIRA <b>Versus</b> THE GENERAL MANAGER AND 2 ORS.	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM MR. C K S BARUAH DY.S.G.I.
35	<a href="#">I.A.(Civil)/3084/2023</a> FIXED <b>in</b> RSA/235/2013  <b>WITH</b> <a href="#">RSA/235/2013</a>	JELLY SHIRA <b>Versus</b> THE GENERAL MANAGER AND 2 ORS. H	MR H DAS	
36	<a href="#">I.A.(Civil)/3084/2023</a> FIXED <b>in</b> RSA/235/2013  <b>WITH</b> <a href="#">RSA/235/2013</a>	SATIN KALITA <b>Versus</b> UPEN DAS	MR. SHEELADITYA	
37	<a href="#">MC/8/2024</a> <b>in</b> RSA/169/2023 (D/O) <b>in</b> RSA/169/2023	SATIN KALITA <b>Versus</b> UPEN DAS	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	MR.SHEELADITYA
38	<a href="#">I.A.(Civil)/274/2024</a> WITH OFFICE NOTE <b>in</b> LA.App./34/2024  <b>WITH</b> <a href="#">LA.App./34/2024</a> (Filing Number)	PRABHAT CH. ROY AND 5 ORS. <b>Versus</b> MANJIR ALI BARBHUIYA AND ANR.	MR. N H BARBHUIYA MS N J BEGUM	
39	<a href="#">I.A.(Civil)/274/2024</a> WITH OFFICE NOTE <b>in</b> LA.App./34/2024  <b>WITH</b> <a href="#">LA.App./34/2024</a> (Filing Number)	DWIJENDRA NATH SAHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	GA, ASSAM
40	<a href="#">I.A.(Civil)/631/2024</a> <b>in</b> RSA/151/2023  <b>WITH</b> <a href="#">RSA/151/2023</a>	DWIJENDRA NATH SAHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS H	MR. O P BHATI	
41	<a href="#">I.A.(Civil)/631/2024</a> <b>in</b> RSA/151/2023  <b>WITH</b> <a href="#">RSA/151/2023</a>	JABIDA KHATUN <b>Versus</b> EAJ KHATUN AND 3 ORS.	MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ	
42	<a href="#">I.A.(Civil)/631/2024</a> <b>in</b> RSA/151/2023  <b>WITH</b> <a href="#">RSA/151/2023</a>	JABIDA KHATUN <b>Versus</b> EAJ KHATUN AND 3 ORS.	MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ	
43	<a href="#">I.A.(Civil)/2578/2023</a> <b>in</b> RSA/151/2023	JABIDA KHATUN <b>Versus</b> EAJ KHATUN AND 3 ORS.	MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ	

37	<a href="#">I.A.(Civil)/636/2024</a> in LA.App./1979/2024	ARUP KR BORO <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S A AHMED MR. F A AHMED	GA, ASSAM
	<b>WITH</b> <a href="#">LA.App./1979/2024</a> (Filing Number)	ARUP KR BORO <b>Versus</b> THE STATE OF ASSAM AND ANR. B	MR. S A AHMED	
38	<a href="#">I.A.(Civil)/752/2024</a> FIXED in FAO/2117/2024	MADHUSMITA BARUAH SHARMA <b>Versus</b> SANJEEV SHARMA	MR. P BHOWMICK MR. D THAOSEN	
	<b>WITH</b> <a href="#">FAO/2117/2024</a> (Filing Number)	MADHUSMITA BARUAH SHARMA <b>Versus</b> SANJEEV SHARMA E	MR. P BHOWMICK	
39	<a href="#">I.A.(Civil)/789/2024</a> in RSA/2358/2024	RAKTIMAVA SWAMI <b>Versus</b> PURBANCHAL HOUSING (KAUSHIK AND LB) APRARTMENT OWNERS ASSOCIATION	MR. B DEKA MS P BARUAH S AZIZ	MS N T MANPOONG
	<b>WITH</b> <a href="#">RSA/2358/2024</a> (Filing Number)	RAKTIMAVA SWAMI <b>Versus</b> PURBANCHAL HOUSING (KAUSHIK AND LB) APRARTMENT OWNERS ASSOCIATION E	MR. B DEKA	
40	<a href="#">I.A.(Civil)/883/2024</a> in RSA/242/2016	MR DEBOJIT SAIKIA and ORS <b>Versus</b> MR PRANSANT KATONI and 2 ORS	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	
	<b>WITH</b> <a href="#">RSA/242/2016</a>	MR DEBOJIT SAIKIA and 9 ORS <b>Versus</b> MR PRANSANT KATONI and 2 ORS	MR.R P HAZARIKA MR. U B SARMA MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	MR.S SARMA R-1a,1band1c MR.T K BHUYAN(R-1(a),1(b)&1(c)) MR.J DEKA(R-1(a),1(b)&1(c)) MR.S K DEB(R-1(a),1(b)&1(c))
	<b>WITH</b> <a href="#">I.A.(Civil)/884/2024</a> in RSA/242/2016	MR DEBOJIT SAIKIA and ORS <b>Versus</b> MR PRANSANT KATONI and ORS	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	
		<b>STAY MATTERS</b>		
41	<a href="#">CRP/92/2022</a> FIXED	M/S KIRBY BUILDING SYSTEMS AND STRUCTURES INDIA PRIVATE LTD. <b>Versus</b> M/S SURFACE TECH (INDIA) PVT. LTD.	MR. I CHOWDHURY SR ADV MR A CHOWDHURY MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	MR. S B PRASAD
42	<a href="#">Tr.P.(C)./100/2023</a>	YASIN KHAN <b>Versus</b> MEHBOOB KHAN DURANI @ MEHBOOB KHAN	MR. A CHETIA MR R HOQUE MS A KHETAWAT	MR. P D NAIR MR G ALAM MR. H ROHMAN
43	<a href="#">Tr.P.(C)./114/2023</a>	DR. SUPARNA DEY CHOUDHURY <b>Versus</b> SUBHASHISH DEB	MR. T ROY MRS. B SARKAR	MR. A DHAR MISS S ROY MD F FARIDI
44	<a href="#">CRP(IO)/11/2024</a>	ABHINASH BARUAH <b>Versus</b> ON THE DEATH OF RAJ KUMAR SHAH, HIS LEGAL HEIRS AND ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR G S UPPAL(R-1.1,1.21.,3 AND 2) MR. K R PATGIRI MR. M SHARMA (r-3,4,5) MR G SARMA(R-1) MR P AGARWAL (r-3,4,5) MS. S YASMIN (r-3,4,5)
45	<a href="#">CRP(IO)/21/2024</a>	NHPC LIMITED <b>Versus</b> M/S MEGHALAYA CEMENT LIMITED	MR G BAISHYA MS. P DAS	MR D SENAPATI A KONWAR MS. S KATAKEY MS. S. TODI

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LEAVE NOTE OF ADVOCATES FOR 29/04/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR N ISLAM	18-04-2024	To	30-04-2024
6)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
7)	MR. S CHETIA	20-04-2024	To	30-04-2024
8)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
9)	MR B ACHARYYA	20-04-2024	To	15-06-2024
10)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
11)	MR P C DEY	26-04-2024	To	04-05-2024
12)	MR. O LASKAR	25-04-2024	To	30-04-2024
13)	MR. B P SINHA	25-04-2024	To	03-05-2024
14)	MR. D DEKA	23-04-2024	To	29-04-2024
15)	MR. S K SINHA	25-04-2024	To	22-05-2024
16)	MR J C BORAH	26-04-2024	To	30-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday,29th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 <a href="#">Bail Appln./1214/2024</a>	DIPEN DAS @ DEBESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR	PP, ASSAM
2 <a href="#">Bail Appln./1215/2024</a>	MD. MUSHARAF ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G BORDOLOI MS. J BURAGOHAİN MS A MESEN	PP, ASSAM
3 <a href="#">Bail Appln./1218/2024</a>	IKTAR ALI @ IKTTARUL HAQUE @ EKTAR ALI <b>Versus</b> THE UNION OF INDIA,	MR. S RAHMAN MRS S GOSWAMI	SC, NCB
4 <a href="#">Bail Appln./1221/2024</a>	RIAZ UDDIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S DAS MR K DEKA P J DAS	PP, ASSAM
5 <a href="#">Bail Appln./1223/2024</a>	LALCHAN BADSHA AND 3ORS. <b>Versus</b> THE STATE OF ASSAM	MS. N NASRİN MR K ISLAM MR A ALIM SK	PP, ASSAM
6 <a href="#">Bail Appln./1227/2024</a>	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
7 <a href="#">Bail Appln./1228/2024</a>	MOTIAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
<b>MOTION (AB)</b>			
8 <a href="#">AB/1090/2024</a>	ALOM CHAND <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
9 <a href="#">AB/1093/2024</a>	AKTAR ALI <b>Versus</b> STATE OF ASSAM	MR. I A TALUKDAR MS. A BEGUM MR. B HUSSAIN	PP, ASSAM
<b>MOTION</b>			
10 <a href="#">Crl.Rev.P./162/2024</a>	RAJA ROY CHOWDHURY <b>Versus</b> AMRITA ROY CHOWDHURY	MR. S K GHOSH MS F AHMED	
11 <a href="#">Crl.Rev.P./163/2024</a>	TOLARAM SHARMA <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM

12	<a href="#">Crl.Pet./364/2024</a>	DIMBESWAR KALITA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	PP, ASSAM
13	<a href="#">Crl.Pet./488/2024</a>	M/S S.B. INDUATRIES AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J C GAUR	PP, ASSAM
14	<a href="#">Crl.Pet./489/2024</a>	MD. EBRAHIM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R SEKHAR MR U S BORGHAIN	PP, ASSAM
15	<a href="#">Crl.Pet./490/2024</a>	MUSTAFIQUR RAHMAN @ MUSKIBOR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM
16	<a href="#">Crl.Pet./491/2024</a>	KALYAN SAIKIA @ JADU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A KHANIKAR MR A KHANIKAR	PP, ASSAM
<b>ADMISSION</b>				
17	<a href="#">Crl.Pet./1119/2022</a> B/O	GOLAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M AHMED A RAHMAN MD I H LASKAR MR. R A MAZUMDER	MR. J ISLAM (R-2) MR. A HUSSAIN (R-2) MR. N A MAZARBHUIYA (R-2) MR. M ROHMAN (R-2) PP, ASSAM
18	<a href="#">Crl.Pet./235/2023</a>	SMRITI SHARMA <b>Versus</b> ASHOK PUROHIT	MR H S KALSI MR. I S KALSI	MR. J KALITA
19	<a href="#">Crl.Pet./1282/2023</a> B/O	ABDUL KADER AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	MR. A M KHAN (R-2) MR. T T MONI (R-2) MR. Z RAHMAN (R-2) MR. S PRODHANI (R-2) PP, ASSAM
20	<a href="#">Crl.A./65/2024</a>	SANKAR RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR N ALOM MR. A R SHOME MR A J GHOSH	PP, ASSAM
21	<a href="#">Crl.Pet./69/2024</a> FIXED	RAMEZ ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN	PP, ASSAM
22	<a href="#">Crl.Pet./205/2024</a> WITH LCR 2 FILES(SCANNED COPY), B/O	RAJU SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	MS A HUSSAIN (r-2) S AHMED (r-2) PP, ASSAM
23	<a href="#">Crl.Pet./270/2024</a> WITH LCR 1 FILE(SCANNED COPY), B/O	SMT. PAHITI DAS <b>Versus</b> SMTI. SUNITA DAS	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	MR. SURAJIT DAS (R-1) MS. SURAYA RAHMAN (R-1) MR. SARFRAZ NAWAZ (R-1) MR. S A BARBHUYAN (R-1) SAMIM RAHMAN (R-1)
24	<a href="#">Crl.Pet./404/2024</a> FIXED	JINTU MONI TALUKDAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P P BORTHAKUR PRIYANKU PRATIM PARASOR MR. T KALITA MS IVY HUSSAIN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
25	<a href="#">Bail Appln./2723/2023</a> FIXED	SAFIJUL MARAL <b>Versus</b> THE STATE OF ASSAM	MR. Y SIKDAR MS. K TALUKDAR	PP, ASSAM
26	<a href="#">Bail Appln./4254/2023</a> WITH CASE RECORD(SCANNED COPY)	JITUMONI BARMAN @ JITU MONI BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
27	<a href="#">Bail Appln./4473/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PRAMOD YADAV @ TINKU <b>Versus</b> THE NARCOTICS CONTROL BUREAU	MR P KATAKI MR. M K DAS B. CHETRY	SC, NCB



28	<a href="#">Bail Appln./221/2024</a> WITH CASE RECORD(SCANNED COPY)	MONOJ KALITA <b>Versus</b> THE STATE OF ASSAM	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
29	<a href="#">Bail Appln./400/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BIKRAM PAUL @ BIPLAB <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S DAS MR S HOQUE MR K DEKA	PP, ASSAM
30	<a href="#">Bail Appln./653/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ASHRAFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN J ISLAM MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
31	<a href="#">Bail Appln./746/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	GOURAV KUMAR SINGH @ GAURAV KUMAR <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM
32	<a href="#">Bail Appln./890/2024</a> WITH CASE RECORD(SCANNED COPY)S, FIXED	NEKIBUR RAHMAN @ NEKIBUR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	PP, ASSAM
33	<a href="#">Bail Appln./965/2024</a> FIXED	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM,	MR. A CHAMUAH MR. S D ROY MR. A R KASHYAP	PP, ASSAM
34	<a href="#">Bail Appln./983/2024</a> FIXED	AYNAL SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. R P HAZARIKA D LASKAR	PP, ASSAM
35	<a href="#">Bail Appln./1049/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	GULENUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. K R PATGIRI MR. M KHAN MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	
36	<a href="#">Bail Appln./1063/2024</a> FIXED	AZIMUDDIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	M. HOSSAIN MS. A SULTANA	PP, ASSAM

**BAIL HEARING**

37	<a href="#">AB/2985/2023</a> FIXED	MD. MOKLESH ALI <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA MS. M. KHATUN	PP, ASSAM
38	<a href="#">AB/256/2024</a> FIXED	BUDHIN BORTHAKUR <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. R M DEKA MISS. R R KAKATI MS N MAHANTA	PP, ASSAM
39	<a href="#">AB/537/2024</a> FIXED	CHADDAM HUSSAIN @ SADDAM HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
40	<a href="#">AB/641/2024</a> WITH OFFICE NOTE, FIXED	SAHIDULLAH LASKAR @ SAIDULLAH LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
41	<a href="#">AB/656/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RASHIDUL ALI FAKIR <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR S RAHMAN MR. M ISLAM	PP, ASSAM

**ORDERS**

42	<a href="#">W.P.(CrI.)/9/2020</a>	VISHWATMA @ BHARAT GANDHI <b>Versus</b> THE STATE OF NAGALAND AND 2 ORS	MS. B S GOYAL MR. A J HAZARIKA	GA, NAGALAND
43	<a href="#">I.A.(CrI.)/156/2023</a> <u>1 Y 5 M 3 D</u> :WITH OFFICE NOTE, LCR 4 FILES, B/O <b>in</b> CrI.A./352/2022	REJAUL KARIM @ MECHER ALI @ SAMIR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A T SARKAR	PP, ASSAM

	<b>WITH</b> <a href="#">Crl.A./352/2022</a>	REJAUL KARIM @ MECHER ALI @ SAMIR ALI	MR. A T SARKAR MS S PATAR	PP, ASSAM
		<b>Versus</b> THE STATE OF ASSAM AND ANR.		
44	<a href="#">Crl.A./479/2023</a> WITH OFFICE NOTE, LCR 4 FILES, B/O	RIAZ UDDIN AND ANR.	MR B SINHA	PP, ASSAM
		<b>Versus</b> THE STATE OF ASSAM		
	<b>WITH</b> <a href="#">I.A.(Crl.)/1271/2023</a> in Crl.A./479/2023	RIAZ UDDIN AND ANR.	MR B SINHA	PP, ASSAM
		<b>Versus</b> THE STATE OF ASSAM		
45	<a href="#">Crl.Pet./1314/2023</a> B/O	GAZI MIYA @ MD GAZI ALI AND 2 ORS	MR. R ALI MR H A AHMED	PP, ASSAM
		<b>Versus</b> THE STATE OF ASSAM AND ANR		
46	<a href="#">Crl.Rev.P./131/2024</a>	HANIF ALI AHMED	MR J ISLAM MR. A HUSSAIN MR M ROHMAN	PP, ASSAM
		<b>Versus</b> THE STATE OF ASSAM AND ANR		
47	<a href="#">I.A.(Crl.)/373/2024</a> FIXED in Bail Appln./1067/2024	RABIRAM MURMU, SRI LAKHIRAM MARDI,		PP, ASSAM
		<b>Versus</b> RABIRAM MURMU THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
		<b>HEARING</b>		
48	<a href="#">Crl.A./251/2018</a> WITH LCR 2 BUNDLES, FIXED	SRI KRISHNA MOHAN PRASAD	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	MR. S C KEYAL SC, CBI
		<b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION AND ANR		
49	<a href="#">Crl.Pet./279/2022</a> WITH LCR 3 FILES(SCANNED COPY), B/O	FORIDUL ISLAM	MR A A DEWAN MR M K DAS	MR. M ALI (R- 2) MR. R ISLAM (R- 2) MR S ISLAM (R- 2) N. UDDIN (R- 2) MR S AFRIDI (R- 2) PP, ASSAM
		<b>Versus</b> THE STATE OF ASSAM AND ANR		

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LEAVE NOTE OF ADVOCATES FOR 29/04/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR N ISLAM	18-04-2024	To	30-04-2024
6)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
7)	MR. S CHETIA	20-04-2024	To	30-04-2024
8)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
9)	MR B ACHARYYA	20-04-2024	To	15-06-2024
10)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
11)	MR P C DEY	26-04-2024	To	04-05-2024
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16)	MR J C BORAH	26-04-2024	To	30-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday,29th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

#### [CRIMINAL BENCH]

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS, ADMISSION AND QUASHMENT MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1217/2024</a>	HAMIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR MS J MARIYAM	PP, ASSAM
2	<a href="#">Bail Appln./1220/2024</a>	Haidar Ali <b>Versus</b> THE STATE OF ASSAM	MR. P A AHMED MR. F A HASSAN	PP, ASSAM
3	<a href="#">Bail Appln./1222/2024</a>	MD. BABUL HOQUE @ BABU <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI R BARMAN	PP, ASSAM
<b>MOTION</b>				
4	<a href="#">Crl.Pet./479/2024</a>	NRIPEN CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
5	<a href="#">Crl.Pet./486/2024</a>	AYAZUL HOQUE BORBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K P PATHAK MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
6	<a href="#">Crl.Pet./487/2024</a>	ABDUL MANNAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	PP, ASSAM
7	<a href="#">AB/1091/2024</a>	HARSHA JYOTI HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR S ISLAM MR D DEKA MR N J KUMAR	PP, ASSAM
8	<a href="#">AB/1092/2024</a>	RATAN TUDU <b>Versus</b> THE STATE OF ASSAM	MR. A DHANUKA	PP, ASSAM
9	<a href="#">AB/1094/2024</a>	RAFIQUL KHA @ RAFIQUK KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR T T MONI	PP, ASSAM

10	<a href="#">AB/1095/2024</a>	BHIMBAR DEKA <b>Versus</b> THE STATE OF ASSAM	MR BHARGAV DAS MR ARINDAM BARUAH	PP, ASSAM
11	<a href="#">AB/1096/2024</a>	MANOJ BASFOR <b>Versus</b> THE STATE OF ASSAM	MR. K BHATTACHARJEE MS T BARUAH MR. M SAIKIA MS. A BARMAN	PP, ASSAM
12	<a href="#">AB/1097/2024</a>	ABDUR RAHMAN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH MR. B HUSSAIN MR M.HOQUE MR. A R HAZARIKA	PP, ASSAM
13	<a href="#">AB/1098/2024</a>	UPENDRA KUMAR DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A GOGOI MR D K BARUAH	PP, ASSAM
<b>ADMISSION</b>				
14	<a href="#">WP(C)/7107/2021</a> PART-HEARD, FIXED	RAJDEEP ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM MR. T C CHUTIA MR D NATH SC, REVENUE
15	<a href="#">Crl.Rev.P./439/2022</a> WITH LCR 4 FILES, FIXED	ROHIMUDDIN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MR A K AZAD MR M RAHMAN	MR F U BARBHUIYA (r-2) MR. R A CHOUDHURY (R-7) MS S DAS (r-2) PP, ASSAM
<b>WITH</b>				
	<a href="#">I.A.(Crl.)/241/2023</a> in Crl.Rev.P./439/2022	LUKMAN HIKIM, <b>Versus</b> ROHIMUDDIN SHEIKH AND ANR.	MR F U BARBHUIYA MR. R A CHOUDHURY	MR. M U MONDAL PP, ASSAM
16	<a href="#">Tr.P.(Crl.)/36/2023</a> FIXED	DULAL HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA, SR. ADV MS D DUTTA	MR. S RANA (R2) PP, ASSAM
17	<a href="#">Crl.Rev.P./184/2023</a> WITH LCR 2 FILES, B/O	FARIDUL ISLAM <b>Versus</b> KARISHMA KHATUN	MR A A DEWAN S N ULLAH	MR. M ALI MR. R ISLAM MR J. ISLAM
18	<a href="#">Crl.Rev.P./412/2023</a> FIXED	RITUL BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A SHARMA MS RIMPI DUTTA	MR. K R PATGIRI (R-2) MR. B GOGOI (R-2) PP, ASSAM
19	<a href="#">Crl.Rev.P./107/2024</a>	ALIM UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B C DAS MR. S H RAHMAN	MR. D A KAIYUM (R-2) MR. M S MONDAL (R-2) PP, ASSAM
20	<a href="#">Crl.Rev.P./143/2024</a> FIXED	MUJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. D SARMAH S. J. SAHARIAH MR. B D KAKATI	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
21	<a href="#">Bail Appln./4692/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	SHAMIM AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
22	<a href="#">Bail Appln./987/2024</a> FIXED	ALI HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
23	<a href="#">Bail Appln./1144/2024</a> FIXED	MD. AHOT BOKSH <b>Versus</b> THE STATE OF ASSAM	MR D R SAIKIA PARTHA PRATIM SAIKIA	PP, ASSAM
24	<a href="#">Bail Appln./1146/2024</a> FIXED	MD. ALIMUDDIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR D R SAIKIA PARTHA PRATIM SAIKIA	PP, ASSAM
<b>BAIL HEARING</b>				
25	<a href="#">AB/3742/2023</a> FIXED	REJAUL HOQUE @ REJAUL HAQUE AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. J A AHMED	PP, ASSAM
26	<a href="#">AB/3858/2023</a> FIXED	PURNA KANTA MEDAK <b>Versus</b> THE STATE OF ASSAM	MR. S N KRISHNATRAYA MS D K DOLEY	PP, ASSAM

27	<a href="#">AB/4026/2023</a> FIXED	LANKESWAR KALITA <b>Versus</b> THE STATE OF ASSAM	MR D CHAKRABORTY MR D DAS MR D KALITA	PP, ASSAM
28	<a href="#">AB/112/2024</a> FIXED	AJMAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
<b>WITH</b>				
29	<a href="#">AB/3914/2023</a>	TAFIKUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MD N ABED MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
30	<a href="#">AB/742/2024</a> FIXED	SAPAN RAY @ SWAPAN RAY <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
31	<a href="#">AB/773/2024</a> FIXED	RASIDUL ISLAM @ BHUTTU <b>Versus</b> THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
32	<a href="#">AB/776/2024</a> FIXED	BASIRUL ISLAM AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
33	<a href="#">AB/783/2024</a> FIXED	NIBIR AKASH BORA @ NIBIR BORA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
34	<a href="#">AB/785/2024</a> FIXED	SIRAJ UDDIN LASKAR AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
35	<a href="#">AB/796/2024</a> FIXED	JITUMONI CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
36	<a href="#">AB/799/2024</a> FIXED	DILBAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	PP, ASSAM
37	<a href="#">AB/885/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	HAFIJUL HOQUE BEPARI <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
38	<a href="#">AB/944/2024</a> FIXED	MOHBURUR RAHMAN @ MAMON AHMED AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM	PP, ASSAM
39	<a href="#">AB/959/2024</a> FIXED	MD. JAYDAR ALI SK <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
40	<a href="#">AB/999/2024</a> FIXED	MAJOM ALI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR A ALIM SK	PP, ASSAM
<b>ORDERS</b>				
41	<a href="#">CrI.A./33/2023</a> WITH LCR 3 FILES, FIXED	GANESH PATHAK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B PHUKAN	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN PP, ASSAM
<b>WITH</b>				
	<a href="#">I.A.(CrI.)/77/2023</a> in CrI.A./33/2023	GANESH PATHAK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B PHUKAN	PP, ASSAM
42	<a href="#">Tr.P.(CrI.)/14/2024</a> B/O	SMTI PURNIMA BORUAH AND ANR <b>Versus</b> NILUTPAL BORAH	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	
43	<a href="#">Review.Pet./37/2024</a> IN RSA 90/2010(D/O), FIXED	SOMNATH MITRA <b>Versus</b> ARABINDA MITRA	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR. K UPAMANNYA	MS. B CHOUDHURY

44	<a href="#">I.A.(CrI.)/384/2024</a> in CrI.A./12378/2023	JAYANTA MADHAB GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./12378/2023</a> (Filing Number)	JAYANTA MADHAB GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS E	MR. S J SARMAH	
	<b>WITH</b> <a href="#">CrI.L.P./13/2024</a>	JAYANTA MADHAB GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
45	<a href="#">I.A.(CrI.)/385/2024</a> in CrI.A./13157/2023	H. D. F. C. BANK LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K BHATRA MR J C GAUR M. DEY MS P SHARMA	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./13157/2023</a> (Filing Number)	H. D.F. C BANK LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS A	MR J C GAUR	
	<b>WITH</b> <a href="#">CrI.L.P./14/2024</a>	H. D. F. C BANK LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K BHATRA MR J C GAUR M. DEY MS P SHARMA	PP, ASSAM
<b>QUASHMENT</b>				
46	<a href="#">CrI.Pet./236/2022</a> B/O	MEERA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MR N RAHMAN	MR K BHUYAN (R-2) MR H A AHMED (R-2) MR. M U E BHUYAN (R-2) R K TALUKDAR PP, ASSAM
47	<a href="#">CrI.Pet./374/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SASHI KUMAR DUTTA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY MS A BHATTACHARJEE	MR H R A CHOUDHURY (R-2) MR. A AHMED (r-2) MR. I U CHOWDHURY (R-2) PP, ASSAM
48	<a href="#">CrI.Pet./997/2023</a> FIXED	JAHANARA RAHMAN @ JAHANARA ROHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M DUTTA MR K M BORA	MR S M ABDULLAH P (r-2) MS F HUSSAIN (r-2) MR. S RAHMAN (r-2) MD IMRAN (r-2) PP, ASSAM
49	<a href="#">CrI.Pet./1045/2023</a> WITH SCANNED COPY OF CASE RECORD ALONG WITH CASE DIARY.	JAKIR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR M Z SHAH MR A S SK	MR. M K HUSSAIN (R2) MRS. S Y AHMED (R2) MS. F H AHMED (R2) MR. M ALOM (R2) MD A RAHMAN (R2) PP, ASSAM
50	<a href="#">CrI.Pet./1050/2023</a> FIXED	RAMINDLA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	PP, ASSAM
51	<a href="#">CrI.Pet./59/2024</a> FIXED	M/S BHARALI COMMERCIALS PVT LTD AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N N JHA MR. M BERIA MS M SAHOO D DAS	MR. K D CHETRI MR. P BAJAJ PP, ASSAM
52	<a href="#">CrI.Pet./208/2024</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. N AHMED MR. M M ZAMAN MR. A BASUMATARY	MR. M U MONDAL (R-2) MD. I H KHAN (R-2) MR. K ISLAM (R-2) MR. A ALIM SK (R-2) PP, ASSAM
53	<a href="#">CrI.Pet./415/2024</a> FIXED	MUKUT MUSTAFA AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR R SENSUA MR P H KONWAR G KAUSHIK	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/04/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR N ISLAM	18-04-2024	To	30-04-2024
6)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
7)	MR. S CHETIA	20-04-2024	To	30-04-2024
8)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
9)	MR B ACHARYYA	20-04-2024	To	15-06-2024
10)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
11)	MR P C DEY	26-04-2024	To	04-05-2024
12)	MR. O LASKAR	25-04-2024	To	30-04-2024
13)	MR. B P SINHA	25-04-2024	To	03-05-2024
14)	MR. D DEKA	23-04-2024	To	29-04-2024
15)	MR. S K SINHA	25-04-2024	To	22-05-2024
16)	MR J C BORAH	26-04-2024	To	30-04-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Monday,29th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH- II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
1	<a href="#">Bail Appln./4459/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	SURENDER KUMAR <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
2	<a href="#">Bail Appln./68/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	AINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
3	<a href="#">Bail Appln./299/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	HABIJAR RAHAMAN @ HAFIJUR RAHAMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
4	<a href="#">Bail Appln./925/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD. SALIM KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MD A RAHMAN MS. A KHATUN	PP, ASSAM
5	<a href="#">Bail Appln./935/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD. ALTAF HUSSAIN @ ALTAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/04/2024

1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR N ISLAM	18-04-2024	To	30-04-2024
6)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
7)	MR. S CHETIA	20-04-2024	To	30-04-2024
8)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
9)	MR B ACHARYYA	20-04-2024	To	15-06-2024
10)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
11)	MR P C DEY	26-04-2024	To	04-05-2024
12)	MR. O LASKAR	25-04-2024	To	30-04-2024
13)	MR. B P SINHA	25-04-2024	To	03-05-2024
14)	MR. D DEKA	23-04-2024	To	29-04-2024
15)	MR. S K SINHA	25-04-2024	To	22-05-2024
16)	MR J C BORAH	26-04-2024	To	30-04-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday,29th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1225/2024</a>	NITUL CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
<b>ADMISSION</b>				
2	<a href="#">CRP(IO)/119/2023</a>	CHANDRA PRAKASH BAGARIA <b>Versus</b> ALOK BAGARIA AND 5 ORS	MR. S BANIK MR. B DUTTA MR. D. BORAH	MR. SAIENDRA DEKA (r-1,2,3,4,5 and 6) MR. SAIENDRA DEKA (r-1,2,3,4,5 and 6) MR JITENDRA DAS (r-1,2,3,4 ,5 and 6)
3	<a href="#">RFA/21/2024</a>	NARAYANI BOSE DEB <b>Versus</b> RASH BIHARI THAKUR AND 2 ORS	MR. M K SARMA MRS. M. BARUAH BHUYAN	
4	<a href="#">FAO/27/2024</a>	NUR NEHAR KHATUN <b>Versus</b> KULSON NESSA AND 2 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	
	<b>WITH</b> <a href="#">I.A.(Civil)/1231/2024</a> <b>in</b> <a href="#">FAO/27/2024</a>	NUR NEHAR KHATUN <b>Versus</b> KULSON NESSA AND 2 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	
5	<a href="#">MACApp./172/2024</a>	THE BAJAJ ALLIANZ GENERAL INSURANCE CO LTD <b>Versus</b> BULI RAJAK AND 5 ORS	MR. A BHATTACHARYYA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1224/2024</a> <b>in</b> <a href="#">MACApp./172/2024</a>	THE BAJAJ ALLIANZ GENERAL INSURANCE CO LTD <b>Versus</b> BULI RAJAK AND 5 ORS	MR. A BHATTACHARYYA	
6	<a href="#">MACApp./177/2024</a>	USHA DAS AND 4 ORS. <b>Versus</b> HDFC ERGO GENERAL INSURANCE CO. LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	
<b>BAIL HEARING (BA)</b>				
7	<a href="#">Bail Appln./950/2024</a> FIXED	MD. SUBURUDDIN @ SOBURUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MR S HUSSAIN MR. A KHALEK	PP, ASSAM

8	<a href="#">Bail Appln./1104/2024</a> FIXED	RAJIBUL ALI @ RAJIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MR S HUSSAIN MR. A KHALEK	PP, ASSAM
<b>ORDERS</b>				
9	<a href="#">FAO/12/2017</a>	SELIM UDDIN LASKAR, <b>Versus</b> MUSTT. ARJUMOND MOMTA BEGUM LASKAR and 3 ORS,	MRA R BHUYAN MR.A M S MAZUMDER	
	<b>WITH</b> <a href="#">I.A.(Civil)/782/2017</a> <b>in</b> <a href="#">FAO/12/2017</a>	SELIM UDDIN LASKAR, <b>Versus</b> MUSTT. ARJUMOND MOMTA BEGUM LASKAR and 3 ORS,	MRA R BHUYAN MR.A M S MAZUMDER	
10	<a href="#">FAO/18/2017</a>	GOLOK RAJBONGSHI and ANR. <b>Versus</b> RENU RANI GOSWAMI	MSB DEVI MR.H RAHMAN MS.K D SARMAH MR.R SARMA	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE MR B ACHARYYA MR.H A SARKAR
11	<a href="#">FAO/35/2017</a> WITH LCR	AMIR ALI and 3 ORS <b>Versus</b> MUSSTT NURUBI BIBI @ MUSSTT KARUN BEGUM and 20 ORS	MS.A BEGUM MS.N BEGUM MRS.R CHOUDHURY	
12	<a href="#">MACApp./223/2017</a>	SHRI THANESWAR SONOWAL <b>Versus</b> MR SARUP KUMAR BHADRA and 2 ORS	MR M BEZBARUAH MR.P K GARODIA MR.M PANDIT MR.A LAL MR.R D LAL MS.S G MOMIN	
13	<a href="#">I.A.(Civil)/3777/2017</a> B/O <b>in</b> <a href="#">MACApp./575/2017</a>	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> NOWSAD ALI and 4 ORS	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI MR A SAIKIA MS.S DAS	MS. M SAIKIA MR. T SK (OP5) MS. P BORTHAKUR
	<b>WITH</b> <a href="#">MACApp./575/2017</a>	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> NOWSAD ALI and 4 ORS	MR. K K BHATRA MR. R K BHATRA MS. P HUJURI MR A SAIKIA MS. S DAS	MR. R GOSWAMI (R2) MS. M SAIKIA (R2) MR. T SK (OP5) MS. P BORTHAKUR (R2)
	<b>WITH</b> <a href="#">I.A.(Civil)/3779/2017</a> <b>in</b> <a href="#">MACApp./575/2017</a>	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> NOWSAD ALI and 4 ORS	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI MR A SAIKIA MS.S DAS	
14	<a href="#">I.A.(Civil)/67/2018</a> <b>in</b> <a href="#">MACApp./17/2018</a>	NATIONAL INSURANCE CO. LTD. <b>Versus</b> CHARU RABI DAS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> <a href="#">MACApp./17/2018</a>	NATIONAL INSURANCE CO. LTD. <b>Versus</b> CHARU RABI DAS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> <a href="#">I.A.(Civil)/68/2018</a> <b>in</b> <a href="#">MACApp./17/2018</a>	NATIONAL INSURANCE CO. LTD. <b>Versus</b> CHARU RABI DAS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> <a href="#">MACApp./18/2018</a>	NATIONAL INSURANCE CO. LTD. <b>Versus</b> CHARU RABI DAS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
16	<a href="#">RFA/120/2018</a> WITH LCR	BONGAIGAON REFINERY <b>Versus</b> ON THE DEATH OF LATE RANJIT GHOSH HIS LEGAL HEIRS SMT. AJITA GHOSE AND 2 ORS	MR. K N CHOUDHURY MR. M MAHANTA MR. A DHAR MR. D J DAS	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE

	<b>WITH</b> <a href="#">I.A.(Civil)/3237/2018</a> in RFA/120/2018	BONGAIGAON REFINERY <b>Versus</b> RANJIT GHOSH	MR. K N CHOUDHURY MR. M MAHANTA MR. A DHAR MR. D J DAS	
	<b>WITH</b> <a href="#">I.A.(Civil)/4238/2018</a> in RFA/120/2018	BONGAIGAON REFINERY <b>Versus</b> RANJIT GHOSH	MR. K N CHOUDHURY MR. M MAHANTA	
17	<a href="#">FAO/32/2019</a>	BHASKAR JYOTI BURAGOHAIN <b>Versus</b> MAHINDRA AND MAHINDRA FINANCIAL SERVICE LTD	MR. R GOSWAMI MS. N BAROOAH MS. P. KALITA MS. R DEVI	MR. M SARMA MRS R DEKA
18	<a href="#">FAO/69/2019</a> WITH LCR	M/S DWELL WELL AND ANR <b>Versus</b> SMTI. PRATIVA DHAR AND 2 ORS	MR. T ISLAM MR. P KR KALITA MS K DAS	MR. B D GOSWAMI MR. R SARMA MS H DEKA
	<b>WITH</b> <a href="#">I.A.(Civil)/3963/2019</a> in FAO/69/2019	M/S DWELL WELL AND ANR <b>Versus</b> SMTI. PRATIVA DHAR AND 2 ORS	MR. T ISLAM MR. P KR KALITA MS K DAS	MR. B PHUKAN
19	<a href="#">FAO/74/2019</a>	SHRI SUDHIR KUMAR SOGANI AND ANR <b>Versus</b> SMTI. PALLAVI JAIN AND 5 ORS.	MR. D BARUAH MS. N UPADHYAY	MR. O P BHATI Mukesh Sharma (R5, R6) MR T C DAS MR. P SARMA
	<b>WITH</b> <a href="#">I.A.(Civil)/4282/2019</a> in FAO/74/2019	SHRI SUDHIR KUMAR SOGANI AND ANR <b>Versus</b> SMTI. PALLAVI JAIN AND 5 ORS	MR. D BARUAH MS. N UPADHYAY	MR. S CHAMARIA MR. M ALI MR A N SARMAH
20	<a href="#">MACApp./373/2019</a> WITH LCR	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI SUFIYA KHATUN AND 5 ORS	MR. P HAZARIKA MR A BARMAN MR. P K MUNIR MS. P DAS	DR. B AHMED MR. N HAQUE MR. A GONI MR. S R BARBHUIYA MR. M HUSSAIN MR. M ALI
21	<a href="#">I.A.(Civil)/529/2019</a> in MACApp./1057/2019	SRI BIKSH CHANDRA DAS AND ANR <b>Versus</b> DIPUMONI SAIKIA	MR. P K DAS MS. S SARMAH	MR. R GOSWAMI Ms. J BARUAH
	<b>WITH</b> <a href="#">MACApp./1057/2019</a> (Filing Number)	SRI BIKSH CHANDRA DAS AND ANR <b>Versus</b> DIPUMONI SAIKIA	MR. P K DAS	
22	<a href="#">I.A.(Civil)/3171/2019</a> in FAO/8288/2019	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMT. PATONI BIRJA AND 2 ORS.	MR T KALITA MR. A KAKATI	MR. H K NATH
	<b>WITH</b> <a href="#">FAO/8288/2019</a> (Filing Number)	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMT. PATONI BIRJA AND 2 ORS		
23	<a href="#">FAO/19/2020</a>	SRI KISHORI MOHAN SARMA AND 5 ORS <b>Versus</b> SMTI. PAKHESWARI KACHARI AND 13 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY	GA, ASSAM MR. A K DAS (INFORMANT)
	<b>WITH</b> <a href="#">I.A.(Civil)/977/2020</a> in FAO/19/2020	SRI KISHORI MOHAN SARMA AND 5 ORS <b>Versus</b> SMTI PAKHESWARI KACHARI AND 13 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY	GA, ASSAM
24	<a href="#">RFA/59/2020</a>	SMTI. PINKI BORAH SARMA <b>Versus</b> MAHAT CHANDRA DAS AND 2 ORS.	MR D DAS MR. B D DEKA MRS S GOSWAMI MR. M DAS N CHAUDHURY	MR. R J BORDOLOI MR. R ALI FOR CAVEATOR

	<b>WITH</b> <a href="#">I.A.(Civil)/2099/2020</a> in RFA/59/2020	SMTI PINKI BORAH SARMA <b>Versus</b> MAHAT CHANDRA DAS AND 2 ORS	MR D DAS MR. B D DEKA MR. M DAS N CHAUDHURY	MR. R J BORDOLOI MR. R ALI FOR CAVEATOR
25	<a href="#">MACApp./72/2020</a> WITH LCR	ICICI LOMBARD GENERAL INSURANCE LTD <b>Versus</b> SMTI. MINTUMONI DAS SAIKIA AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M DUTTA MR K M BORA
	<b>WITH</b> <a href="#">CO/16/2023</a> in MACApp./72/2020	MINTUMONI DAS SAIKIA AND 2 ORS. <b>Versus</b> ICICI LOMBARD GENERAL INSURANCE LTD. AND 2 ORS.	MR. M DUTTA	
26	<a href="#">I.A.(Civil)/365/2020</a> in FAO/13391/2019	SRI BINOY KRISHNA DAS AND 3 ORS <b>Versus</b> MONOJ @MONTU RAM DAS AND 2 ORS	MR. R GOSWAMI MR. I ALAM MR. T SK	MR. A C SARMA (R- 1 TO 3) MR G BHARADWAJ(R- 1 TO 3) MR B DEORI(R- 1 TO 3)
	<b>WITH</b> <a href="#">FAO/13391/2019</a> (Filing Number)	SRI BINOY KRISHNA DAS AND 3 ORS <b>Versus</b> MONOJ @MONTU RAM DAS AND 2 ORS	MR. I ALAM	
27	<a href="#">I.A.(Civil)/624/2020</a> in MACApp./1023/2020	NAHAR HUSSAIN SADIAL <b>Versus</b> THE NEW INDIA INSURANCE CO. LTD AND 2 ORS	MR G J SHARMA MR. S NATH	MR. A J SAIKIA (r-1)
	<b>WITH</b> <a href="#">MACApp./1023/2020</a> (Filing Number)	NAHAR HUSSAIN SADIAL <b>Versus</b> THE NEW INDIA INSURANCE CO. LTD AND 2 ORS		
28	<a href="#">I.A.(Civil)/2228/2020</a> in FAO/6854/2020	MINTU DAS @ MINTOO DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM MR. D NATH MR. N K DAS SC, PWD
	<b>WITH</b> <a href="#">FAO/6854/2020</a> (Filing Number)	SRI MINTU DAS @ MINTOO DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS (D)		
29	<a href="#">MFA/119/2022</a> WITH LCR	UNION OF INDIA <b>Versus</b> M/S RIDHI SIDHI ENTERPRISES PVT. LTD.	MR. P S BHATTACHARYYA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3753/2022</a> in MFA/119/2022	UNION OF INDIA <b>Versus</b> M/S RIDHI SIDHI ENTERPRISES PVT. LTD.	MR. P S BHATTACHARYYA	
30	<a href="#">I.A.(Civil)/1132/2022</a> in MFA/10487/2021	BASANTI KHAKLARI AND 2 ORS. <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. AND ANR.	MR J C GAUR MS. M GAUR MS. A JAIN	MR. R C PAUL
	<b>WITH</b> <a href="#">MFA/10487/2021</a> (Filing Number)	BASANTI KHAKLARI AND 2 ORS. <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. AND ANR. B	MR J C GAUR	
31	<a href="#">I.A.(Civil)/3060/2022</a> in MFA/10793/2022	M/S. UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> ACHTAN NECHA AND ANR	MR A N DAS	MR. K BHATTACHARJEE MR. S DAS MS. A BARMAN MS B TALUKDAR
	<b>WITH</b> <a href="#">MFA/10793/2022</a> (Filing Number)	M/S. UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> ACHTAN NECHA AND ANR A	MR A N DAS	

32	<a href="#">MFA/15/2023</a>	UNITED INDIA INSURANCE COMPANY LIMITED. <b>Versus</b> SHAHITA @ SHABITA @ SAHITA NARZARY AND ORS .	MR. R C PAUL	MR. I A TALUKDAR MR. N BORUAH (R-1) J DASGUPTA (r-3) MR. B HUSSAIN
	<b>WITH</b> <a href="#">I.A.(Civil)/1884/2023</a> <b>in</b> MFA/15/2023	SHAHITA @ SHABITA @ SAHITA NARZARY AND ANR <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED. AND ANR.	MR. I A TALUKDAR	MR. R C PAUL
33	<a href="#">MFA/76/2023</a> WITH LCR	UNION OF INDIA <b>Versus</b> M/S GANPATI SERVICES	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA M. KALITA
34	<a href="#">MACApp./168/2023</a> (SINCE DISPOSED OF), WITH OFFICE NOTE	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MINAKSHY THAKURIA AND 3 ORS.	MR. A KAKATI	
35	<a href="#">MACApp./436/2023</a> WITH LCR, B/O	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> ALOKA BORGOPYARY AND 3 ORS.	MRS L SHARMA MR. K K BHATTA	MR. I A TALUKDAR (r-1) MR. R GOSWAMI (r-4) MS. P BORTHAKUR (r-4) MR. B HUSSAIN (r-1) MS N.RAHMAN (r-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/1032/2024</a> <b>in</b> MACApp./436/2023	ALOKA BORGOPYARY AND 3 ORS. <b>Versus</b> NATIONAL INSURANCE COMPANY LTD. AND 3 ORS	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	MR. K K BHATTA
36	<a href="#">I.A.(Civil)/677/2023</a> <b>in</b> MFA/14718/2022	NATIONAL INSURANCE COMPANY LTD . <b>Versus</b> JASMINA BEGUM AND 4 ORS .	MR. N M DUTTA	MS. P BHATTACHARYA (r-1 to 4) MR. A KHAN (r-1 to 4)
	<b>WITH</b> <a href="#">MFA/14718/2022</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD . <b>Versus</b> JASMINA BEGUM AND 4 ORS . A	MR. N M DUTTA	
37	<a href="#">I.A.(Civil)/732/2023</a> <b>in</b> MFA/1237/2023	THE TATA AIG GENERAL INSURANCE CO. LTD. <b>Versus</b> BINA KARMAKAR AND ANR.	MR. K K BHATTA MR A SHARMA MRS. P GOSWAMI	MS. SUDAKSHINA K. (r-1) MS. P BARUAH (r-1) MS D DAS (R-2)
	<b>WITH</b> <a href="#">MFA/1237/2023</a> (Filing Number)	THE TATA AIG GENERAL INSURANCE CO. LTD. <b>Versus</b> BINA KARMAKAR AND ANR. B	MR. K K BHATTA	
38	<a href="#">I.A.(Civil)/1017/2023</a> <b>in</b> MFA/1240/2023	THE TATA AIG GENERAL INSURANCE CO. LTD. <b>Versus</b> MATU RAJPUT AND ANR.	MR. K K BHATTA	MS. SUDAKSHINA K. (r-1) MS. P BARUAH (r-1) MS D DAS (R-2)
	<b>WITH</b> <a href="#">MFA/1240/2023</a> (Filing Number)	THE TATA AIG GENERAL INSURANCE CO. LTD. <b>Versus</b> MATU RAJPUT AND ANR. E	MR. K K BHATTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1242/2023</a> (Filing Number)	THE TATA AIG GENERAL INSURANCE CO. LTD. <b>Versus</b> MATU RAJPUT AND ANR. E	MR. K K BHATTA	
39	<a href="#">I.A.(Civil)/2219/2023</a> <b>in</b> MFA/8347/2023	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI MRINALINI DAS AND 3 ORS.	MR. P HAZARIKA P. BORAH MR. H S BORAH	MS. SUDAKSHINA K. (r-3,4) MS. P BARUAH (r-3,4)
	<b>WITH</b> <a href="#">MFA/8347/2023</a> (Filing Number)	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI MRINALINI DAS AND 3 ORS. E	MR. P HAZARIKA	

	<b>WITH</b> <a href="#">I.A.(Civil)/8348/2023</a> (Filing Number)	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI MRINALINI DAS AND 3 ORS. E	MR. P HAZARIKA	
40	<a href="#">I.A.(Civil)/2897/2023</a> in MFA/10363/2023	UNION OF INDIA <b>Versus</b> HABI SHEIKH AND ANR	MR H GUPTA	MR J MOLLAH MRS. A BHANU MS. S P DAS
	<b>WITH</b> <a href="#">MFA/10363/2023</a> (Filing Number)	UNION OF INDIA <b>Versus</b> HABI SHEIKH AND ANR A	MR H GUPTA	
41	<a href="#">I.A.(Civil)/3113/2023</a> in MFA/12469/2023	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MD. BILAL UDDIN LASKAR AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">MFA/12469/2023</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> BILAL UDDIN LASKAR AND ANR B	MS. R D MOZUMDAR	
42	<a href="#">I.A.(Civil)/3228/2023</a> in MFA/11985/2023	ANUWARA KHATUN <b>Versus</b> THE UNION OF INDIA	MS J KALITA	DY.S.G.I.
	<b>WITH</b> <a href="#">MFA/11985/2023</a> (Filing Number)	ANOWARA KHATUN <b>Versus</b> THE UNION OF INDIA H	MS J KALITA	
43	<a href="#">I.A.(Civil)/3259/2023</a> WITH LCR in MFA/195/2021	M/S BRAHMAPUTRA TMT BARS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
	<b>WITH</b> <a href="#">MFA/195/2021</a>	M/S BRAHMAPUTRA TMT BARS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. K P MAHESWARI MS. M SHARMA	MR. B SHARMA (R-2) MR. K GOGOI MR. K GOGOI SC, NF RLY
44	<a href="#">FAO/17/2024</a> FIXED	AMAR BARUAH <b>Versus</b> DIPAK KUMAR DEKA AND ANR	MR. M C DAS MR. S P CHOUDHURY	
	<b>WITH</b> <a href="#">I.A.(Civil)/670/2024</a> in FAO/17/2024	AMAR BARUAH <b>Versus</b> DIPAK KUMAR DEKA AND ANR	MR. M C DAS MR. S P CHOUDHURY	
	<b>WITH</b> <a href="#">I.A.(Civil)/1191/2024</a> in FAO/17/2024	AMAR BARUAH <b>Versus</b> DIPAK KUMAR DEKA AND ANR	MR. M C DAS MR. S P CHOUDHURY	
45	<a href="#">I.A.(Civil)/1232/2024</a> in MACApp./4586/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SABITA MANDAL AND 2 ORS.	MR T KALITA	
	<b>WITH</b> <a href="#">MACApp./4586/2024</a> (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD <b>Versus</b> SABITA MANDAL AND 2 ORS H	MR T KALITA	
	<b>WITH</b> <a href="#">I.A.(Civil)/4588/2024</a> (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD <b>Versus</b> SABITA MANDAL AND 2 ORS H	MR T KALITA	
46	<a href="#">I.A.(Civil)/1234/2024</a> in MACApp./8934/2023	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> BISWAJIT BORAH AND 7 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> <a href="#">MACApp./8934/2023</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> BISWAJIT BORAH AND 7 ORS. H	MR. R GOSWAMI	

**WITH**  
[I.A.\(Civil\)/4706/2024](#)  
(Filing Number)

NATIONAL INSURANCE COMPANY LTD. MR. R GOSWAMI

**Versus**  
BISWAJIT BORAH AND 7 ORS. H

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LEAVE NOTE OF ADVOCATES FOR 29/04/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR N ISLAM	18-04-2024	To	30-04-2024
6)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
7)	MR. S CHETIA	20-04-2024	To	30-04-2024
8)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
9)	MR B ACHARYYA	20-04-2024	To	15-06-2024
10)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
11)	MR P C DEY	26-04-2024	To	04-05-2024
12)	MR. O LASKAR	25-04-2024	To	30-04-2024
13)	MR. B P SINHA	25-04-2024	To	03-05-2024
14)	MR. D DEKA	23-04-2024	To	29-04-2024
15)	MR. S K SINHA	25-04-2024	To	22-05-2024
16)	MR J C BORAH	26-04-2024	To	30-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday,29th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 23

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
1 <a href="#">WP(C)/2878/2016</a> CAVT. NO. 269/16 CAVT./269/2016	DEEPJYOTI DAS and ANR <b>Versus</b> THE STATE OF ASSAM AND 21 ORS	MR.M A I HUSSAIN MRA R BHUYAN MR.R ALI	GA, ASSAM MR.A A MONDAL(R- 5-19) MR.D K DASR- 5-19 MR.S DAS(FOR CAVEATOR) MR.G PEGU(FOR CAVEATOR) MR.A M KHAN(R- 20,21&22) SC, WPT AND BC
2 <a href="#">WP(C)/3293/2016</a>	GILLAPUKRI TEA COMPANY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S K KEJRIWAL MRS S KEJRIWAL	MR. SURAJIT DAS (r-4) GA, ASSAM MR.Y DOLOI R- 1-3 MR. P P DAS (r-4) MR. R BORPUJARI, SC, REVENUE DEPARTMENT ADDL. AG, ASSAM SC, AIDC
3 <a href="#">WP(C)/921/2018</a> FIXED	BHABENDRA DAS @ TAPAN KR. DAS AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 27 ORS	MR. M BHAGABATI MS G BORA	GA, ASSAM MR. M MAHANTA (R8, R9, R10, R11, R12, R13, R14, R15, R16, R17, R18, R19, R20, R26, R27) MR. LENTSO (R8, R9, R10, R11, R12, R13, R14, R15, R16, R17, R18, R19, R20, R26, R27) SC, REVENUE DEPARTMENT
4 <a href="#">WP(C)/5616/2018</a>	RAJENDRA DAS, <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS MR D DEKA	GA, ASSAM
<b>WITH</b> 5 <a href="#">WP(C)/5757/2018</a>	RAJENDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	K N CHOUDHURY MR. D R SAIKIA MR. J PATOWARY	MR R GAUR GA, ASSAM MR J C GAUR MS. M GAUR SC, REVENUE
<b>WITH</b> <a href="#">I.A.(Civil)/282/2020</a> in <a href="#">WP(C)/5757/2018</a>	JAI PRAKASH GOENKA <b>Versus</b> RAJENDRA DAS	MR J C GAUR MS. M GAUR	MR. J PATOWARI



6	<b>WITH</b> <a href="#">Cont.Cas(C)/712/2019</a>	RAJENDRA DAS <b>Versus</b> BISWAJIT PEGU	MR. K N CHOUDHURY MR D DAS MR. J PATOWARY	MS. M BHATTACHARJEE MR. B K DAS (r-2) MR. A DEKA (r-2) MR H P GUWALA (r-2) MS. A BEGUM MS P BORUAH
7	<a href="#">WP(C)/2038/2019</a>	DINESH ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. L DAS	GA, ASSAM MR. R BORPUJARI SC, REVENUE
8	<a href="#">WP(C)/2095/2019</a>	GITANJALI ARANDHARA RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. D GHOSH MS. A MAHANTA MS N DEKA MR SAURADEEP DEY	SC, NHM SC, HEALTH
9	<a href="#">WP(C)/4855/2020</a> B/O	DAMAYANTI DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MS. S KHOUND MR D KHAN	GA, ASSAM SC, REVENUE
10	<b>WITH</b> <a href="#">WP(C)/4851/2020</a>	SABITRI TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MS. S KHOUND MR D KHAN	GA, ASSAM SC, REVENUE
11	<a href="#">WP(C)/3688/2021</a> FIXED	MD. HANIF ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR. B BHARALI S I AKAND	GA, ASSAM SC, REVENUE
12	<a href="#">WP(C)/534/2022</a>	M/S SREE LAXMI RD LINES <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	SC, FINANCE SC, TAXES
13	<a href="#">WP(C)/3304/2022</a> B/O	ANJU BHAWMICK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE SC, FINANCE
14	<a href="#">WP(C)/3342/2022</a>	AMIR ALI MONDAL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE SC, FINANCE
15	<a href="#">WP(C)/3793/2022</a>	MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR P SARMA	SC, PWD (BUILDING) SC, PWD (NH)
16	<a href="#">WP(C)/4828/2022</a>	M/S SINGH AND SAIKIA TRANSPORTERS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S CHAUHAN MR D CHUTIA MR. P MAZUMDER	SC, FOREST
17	<a href="#">WP(C)/5025/2022</a> B/O	M/S PRITHVI TEA COMPANY PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS M HAZARIKA MS. S NEWAR MR D KHAN	GA, ASSAM SC. REVENUE
18	<a href="#">WP(C)/5161/2022</a> FIXED	JAKIR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC. REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/3414/2023</a> in WP(C)/5161/2022	JAKIR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID	GA, ASSAM SC, REVENUE
19	<a href="#">WP(C)/5229/2022</a>	SHASHADHAR TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE
20	<a href="#">WP(C)/5886/2022</a>	SABBIR AHMED <b>Versus</b> THE ASSAM STATE TRANSPORT CORPORATION AND 2 ORS	MR A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM	GA, ASSAM
21	<a href="#">WP(C)/6205/2022</a>	AYUB ALI AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	GA, ASSAM MR. S P CHOUDHURY (C.G.C., R3, R4)

22	<a href="#">WP(C)/6206/2022</a>	MD. SIRAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, P AND R.D.
23	<a href="#">WP(C)/7566/2022</a>	LAL BHADUR CHOUHAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN D. HUSSAIN	GA, ASSAM DY.S.G.I. SC, REVENUE
24	<a href="#">WP(C)/7580/2022</a>	ABHIJIT SAHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
25	<a href="#">WP(C)/7717/2022</a>	M/S MAYUR STONE CRUSHER <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, FOREST
26	<a href="#">WP(C)/8251/2022</a>	SEEMA REKHA NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R PHUKAN MR. P TALUKDAR	MR. S DUTTA, SC, SBI MR. A K SAHEWALLA (R1 to 4) MR. B J MUKHERJEE( r-4) MR. W SHARMA (R1 to 4) MR. H BURAGOHAIN( r-4)
27	<a href="#">WP(C)/1990/2023</a> B/O	AYNAL HAQUE MONDAL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M H AHMED MR. G A CHOUDHURY I AMIN MS. N SULTANA	GA, ASSAM SC, REVENUE
28	<a href="#">WP(C)/2662/2023</a>	M/S NEW AGE PETCOKE PVT LTD. <b>Versus</b> THE NUMALIGARH REFINERY LTD. AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	MR A KALITA (R-1,2 AND 3) MR N KALITA(R-1,2 AND 3)
	<b>WITH</b> <a href="#">I.A.(Civil)/2394/2023</a> in WP(C)/2662/2023	M/S NEW AGE PETCOKE PVT LTD. <b>Versus</b> THE NUMALIGARH REFINERY LTD. AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	MR N KALITA SC, NRL
29	<a href="#">WP(C)/2273/2023</a>	BRAHMAPUTRA CARBON LIMITED <b>Versus</b> NUMALIGARH REFINERY LIMITED AND 3 ORS	MR. K N CHOUDHURY MS. M DEVI MR. M DAS MR. A DAS	MR A KALITA (R-1,2,3) MR N KALITA SC, NRL
30	<a href="#">WP(C)/2699/2023</a>	M/S UPPER ASSAM PETROCOKE PVT. LTD. <b>Versus</b> THE NUMALIGARH REFINERY LTD. AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	MR A KALITA (R-1,2 AND 3) MR N KALITA (R-1,2 AND 3)
	<b>WITH</b> <a href="#">I.A.(Civil)/2382/2023</a> in WP(C)/2699/2023	M/S UPPER ASSAM PETROCOKE PVT. LTD. <b>Versus</b> THE NUMALIGARH REFINERY LTD. AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, NRL
31	<a href="#">WP(C)/2702/2023</a>	M/S INDIA CARBON LTD. <b>Versus</b> THE NUMALIGARH REFINERY LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	MR A KALITA (1,2 AND 3) MR N KALITA (1,2 AND 3)
	<b>WITH</b> <a href="#">I.A.(Civil)/2419/2023</a> in WP(C)/2702/2023	M/S INDIA CARBON LTD. <b>Versus</b> THE NUMALIGARH REFINERY LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, NRL
32	<a href="#">WP(C)/2919/2023</a>	M/S GUWAHATI CARBON LIMITED <b>Versus</b> NUMALIGARH REFINERY LIMITED AND 3 ORS	MR. K N CHOUDHURY MS. M DEVI MR. M DAS MR. A DAS	MR A KALITA (1,2 AND 3) MR N KALITA(1,2 AND 3) SC, NRL

33	<a href="#">WP(C)/3186/2023</a> B/O	RAM SUNDAR SARMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR P DAS GUNJAN DAS	GA, ASSAM SC, REVENUE
34	<a href="#">WP(C)/5685/2023</a>	DEBENDRA NATH PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. R BORAH	GA, ASSAM MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI SC, REVENUE
35	<a href="#">WP(C)/6342/2023</a> B/O	MOMATAJ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, REVENUE SC, FINANCE
36	<a href="#">WP(C)/6734/2023</a> B/O	MOMINA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	GA, ASSAM MR D C NATH (r-11) MR. M MONDAL (r-11) Ms. R. R. BORAH(R-10) MR. A A R KARIM (R-10) MS G.PURI(R-10) MR. A DEB(R-10) SC, REVENUE SC, FINANCE SC, P H E
37	<a href="#">WP(C)/6801/2023</a> B/O	FARMUD ALI <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, REVENUE SC, FINANCE
<b>ORDERS</b>				
38	<a href="#">Cont.Cas(C)/520/2017</a>	TAPAN BAISHYA <b>Versus</b> M. ANGAMATHU AND ORS	MRS B BHUYAN MR. A K BHUYAN MS. N BORAH MS. S PHUKAN	MS M HAZARIKA (R1, R2, R5) MR. D NATH (R1, R2) MS. S KHOUND (R1, R2, R5) MS. A R MOLIE MS. K DUTTA (R1, R2)
39	<a href="#">WP(C)/8877/2019</a>	GHANASHYAM THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, HEALTH
40	<a href="#">Cont.Cas(C)/154/2020</a>	DILIP KR. ROY <b>Versus</b> MANOJ KUMAR AND ANR.	MR. F A HASSAN	MR. D SAIKIA (R1) MR. B CHOUDHURY (R1)
41	<a href="#">Cont.Cas(C)/190/2020</a>	CHANDAN DAS <b>Versus</b> PAVAN BORDOLOI AND ANR.	MR. B K DAS MR H P GUWALA MR. H P NEOG	
42	<a href="#">Cont.Cas(C)/171/2023</a>	BASUDEV SIL @ BASUDEV SHIL <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS AND 2 ORS	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL	MR. D SAIKIA (R-2) MR. D SAIKIA (R-2) MR. R BORPUJARI(R-3) MS. N BORDOLOI (R-3) MS. N BORDOLOI (R-3)
43	<a href="#">Cont.Cas(C)/180/2023</a>	MOHIZUR RAHMAN <b>Versus</b> NARAYAN KONWAR AND 3 ORS	MR. S K DAS MR R KARIM	MR. S K TALUKDAR (R-1) MR G BORDOLOI (R-3,4) MS. J BURAGOHAIN (R-3,4) MR. A METO (R-3,4)
44	<a href="#">Cont.Cas(C)/560/2023</a>	RAJIB BAROOAH <b>Versus</b> SUROJIT DAS AND ANR	MR. B J GHOSH MR. DILIP DEY	R SARMAH (r-2) MR J BORAH (r-2) MR. K KAKOTI (r-2)
45	<a href="#">Cont.Cas(C)/707/2023</a>	RAFIKUL ISLAM <b>Versus</b> KUMUD RAM BORAH	MD H R AHMED MR A MALEK	
46	<a href="#">Cont.Cas(C)/776/2023</a>	LOLITA HAZARIKA <b>Versus</b> PABAN KUMAR BORTHAKUR, I.A.S. AND 3 ORS	MR. A M KHAN	MR. D SAIKIA (r-2) MR. R BORPUJARI (r-2) MS. M DEVI(R-1) MR. A DAS(R-1) MS. N BORDOLOI (r-2)

47	<a href="#">Cont.Cas(C)/88/2024</a>	RAJEN NATH AND ANR <b>Versus</b> GYANENDRA DEV TRIPATHI AND 2 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. D SAIKIA (r-1,3) MS. P R MAHANTA (r-1,3) MR. R BORPUJARI (r-1,3)
48	<a href="#">Cont.Cas(C)/121/2024</a>	CHANDRESWAR SAIKIA <b>Versus</b> S. ABBASI AND 4 ORS.	MR. P TALUKDAR MS D ANGANA	MR R M DAS (R-2,3,4,5) MR R M DAS (R-2,3,4,5) MR. C SHARMA (R-1) MR. C SHARMA (R-1) D JAIN (R-2,3,4,5)
49	<a href="#">Cont.Cas(C)/127/2024</a>	JALIL UDDIN <b>Versus</b> SHRI GYANENDRA DEV TRIPATHI AND ANR	MR S ISLAM MR S ISLAM MR. R ISLAM	MR. D SAIKIA (r-1) MR. A BHATTACHARYYA (r-1) MR. S DUTTA (r-1)
50	<a href="#">Cont.Cas(C)/139/2024</a>	BINOD KUMAR PAUL AND ANR <b>Versus</b> SUMIT SATTAWAN	MR. N H MAZARBHUIYAN MR. A Y CHOUDHURY MR. T A CHOUDHURY S SOHAIL	
51	<a href="#">WP(C)/1601/2024</a>	ANANTA BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B BARUAH MR U RONGPI	SC, INDUSTRIES AND COMMERCE SC, AGR. DEPARTMENT
<b>HEARING</b>				
52	<a href="#">WP(C)/2683/2019</a> FIXED	PABITRA KUMAR HIRA <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	DR. B N GOGOI, SC, Income Tax ASSTT. S.G.I.(R-1)

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LEAVE NOTE OF ADVOCATES FOR 29/04/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR N ISLAM	18-04-2024	To	30-04-2024
6)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
7)	MR. S CHETIA	20-04-2024	To	30-04-2024
8)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
9)	MR B ACHARYYA	20-04-2024	To	15-06-2024
10)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
11)	MR P C DEY	26-04-2024	To	04-05-2024
12)	MR. O LASKAR	25-04-2024	To	30-04-2024
13)	MR. B P SINHA	25-04-2024	To	03-05-2024
14)	MR. D DEKA	23-04-2024	To	29-04-2024
15)	MR. S K SINHA	25-04-2024	To	22-05-2024
16)	MR J C BORAH	26-04-2024	To	30-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Monday,29th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>			
1 <a href="#">WP(C)/3005/2023</a>	BAHAR UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE
<b>TOP OF THE LIST</b>			
2 <a href="#">WP(C)/4615/2013</a> FIXED	NO. 971170449 CT/GD LEKH RAJ <b>Versus</b> THE UNION OF INDIA and 3 ORS	MRM H AHMED MR.Z RAHMAN MR.M R CHOUDHURY	MRM R ADHIKARI C.G.S.C.
3 <a href="#">WP(C)/6316/2013</a> BY SLIP	NIPUN BARMAN and 2 ORS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.B C DAS MR.M CHANDA MR S NATH MR.S CHOUDHURY MS.U DUTTA	C.G.C. MR.S SAIKIA(R-4)(R- 2-5) MR.S P CHOUDHURY MR. N J GOGOI (SC, TEA BOARD) ASSTT.S.G.I. MR.P SAIKIA(R-4)(R- 2-5)
4 <a href="#">WP(C)/1694/2017</a> FIXED	MINA DUTTA and ANR. <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.C BARUAH GA, ASSAM SC, AG MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
<b>MOTION</b>			
5 <a href="#">WP(C)/2493/2023</a>	JAHANDAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR J. ISLAM	SC, HIGHER EDU GA, ASSAM
6 <a href="#">Cont.Cas(C)/205/2024</a> FIXED	GAJENDRA NATH KALITA <b>Versus</b> RATUL KUMAR DAS AND ANR	MS. S B CHOUDHURY MR. S K DAS	
7 <a href="#">Cont.Cas(C)/217/2024</a>	1178 NO. DAKHIN KHATOWAL MUKTAB SCHOOL AND ANR <b>Versus</b> S. M. CHOWDHURY	MR J C BORAH	
8 <a href="#">WP(C)/1557/2024</a> FIXED	AZMAL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R DHAR MD. A MATLIB	SC, ELEM. EDU GA, ASSAM
9 <a href="#">WP(C)/1785/2024</a> FIXED	SUNIL RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.

10	<a href="#">WP(C)/1952/2024</a> FIXED	MD. ZIAUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N ISLAM MS TH A DEVI M KHATUN	GA, ASSAM SC, SEC. EDU.
11	<a href="#">WP(C)/2067/2024</a> FIXED	DULASRWN BASUMATARY <b>Versus</b> THE GOVT OF ASSAM AND 4 ORS	MR. A NARZARI MR. S BASUMATARY	SC, HIGHER EDU GA, ASSAM
12	<a href="#">WP(C)/2234/2024</a>	DEBABRATA MAJUMDER <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M R ADHIKARI MS M BORAH	SC, HIGHER EDU GA, ASSAM SC, FINANCE DEPTT.
13	<a href="#">WP(C)/2236/2024</a>	NAMITA SINGHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M R ADHIKARI MS M BORAH	SC, HIGHER EDU GA, ASSAM SC, FINANCE
14	<a href="#">WP(C)/2237/2024</a>	MUSSA ALI AMHED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M R ADHIKARI MS M BORAH	SC, HIGHER EDU GA, ASSAM SC, FINANCE DEPTT.
<b>ADMISSION</b>				
15	<a href="#">WP(C)/6858/2017</a>	DR. BIRINCHI KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.S SAIKIA MR.P SAIKIA	B K JAIN MR. K GOGOI (SC, HIGHER EDUCATION) MR. A CHAMUAH (SC, UGC) MR. N J GOGOI (R-3)
16	<a href="#">WP(C)/1084/2018</a>	PARAN CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	MR. R MAZUMDAR, SC, Sec. Edu. MR B SINHA MR. A NATH MR. I ALAM SC,NCTE(R- 6) MR. M GOGOI SC, SEC. EDU.
<b>WITH</b>				
<a href="#">I.A.(Civil)/3378/2018</a> in WP(C)/1084/2018				
17	<a href="#">WP(C)/8151/2018</a> FIXED	SATYAJIT BORA <b>Versus</b> PARAN CHANDRA DEKA AND 4 ORS.	MR. B CHAKRAVARTY MR. A NATH	MS. S G BARUAH MR. B BORGHAIN
18	<a href="#">WP(C)/9536/2019</a> B/O, WITH WA/536/2002 (D/O), WP(C)/1717/1999 (D/O)	KANIKA BORKAKATI AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD H R AHMED MR. A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
19	<a href="#">WP(C)/2056/2021</a>	KHURSHED HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, ELEM. EDU SC, FINANCE DEPTT.
20	<a href="#">WP(C)/2506/2021</a>	LASKAR PATHAR L.P. SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B RAHMAN MR R DHAR	SC, ELEM. EDU GA, ASSAM
21	<a href="#">WP(C)/2677/2021</a>	BIDHAN CHANDRA SEN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K SARMAH MS. A TALUKDAR S BORA MR D KALITA	SC, ELEM. EDU SC, BTC
22	<a href="#">WP(C)/3862/2021</a>	MAHENDRA NATH MAHANTA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S K GOSWAMI MR. N BARMAN	SC, ELEM. EDU SR. GA, ASSAM
23	<a href="#">WP(C)/4014/2021</a>	SWAPNA SARKAR ADHIKARY AND 31 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MD H R AHMED	SC, ELEM. EDU SC, BTC SC, FINANCE
24	<a href="#">WP(C)/7265/2021</a> FIXED	KHAGEN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MRS L BORUAH MS M BORAH MR P K GOSWAMI MR. B B BORAH	GA, ASSAM SC, SEC. EDU.
25	<a href="#">WP(C)/6576/2022</a> FIXED	ARATI RANI MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M AHMED A RAHMAN MD I H LASKAR MD I H LASKAR MR. R A MAZUMDER	SC, EDU
25	<a href="#">WP(C)/6576/2022</a> FIXED	SYED SHAH SIKANDAR ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR A K DAS J. AKTAR	MR. K R PATGIRI (R-5) MS K BARMAN (R-5) SC, SEC. EDU.

26	<a href="#">WP(C)/2976/2023</a> B/O	TANKESWAR BORUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. K KALITA MS G SWAMI	SC, ELEM. EDU
	<b>WITH</b>			
27	<a href="#">WP(C)/8342/2022</a>	TANKESWAR BORUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR. K KALITA MS. P KHOUND	SC, ELEM. EDU SC, AG SC, FINANCE
28	<a href="#">WP(C)/2979/2023</a> FIXED	OMAR ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R ISLAM	GA, ASSAM MR M Z SHAH (R-6) SC, SEC. EDU.
29	<a href="#">WP(C)/4803/2023</a> FIXED	DIPULINA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, SEC. EDU.
30	<a href="#">WP(C)/5284/2023</a> B/O	DR. SAFIUR RAHMAN AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED DR. R HOQUE MR A S SK	SC, HIGHER EDU
31	<a href="#">Review.Pet./8/2024</a> FIXED, WITH WP(C)/6805/2023 (D/O)	ABUL HUSSAIN <b>Versus</b> MD MOJIBUR RAHMAN AND 10 ORS	MS P DEVI MR P R SARMA MR D MEDHI	SC, ELEM. EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/697/2024</a> in Review.Pet./8/2024	ABUL HUSSAIN, <b>Versus</b> MOJIBUR RAHMAN AND 10 ORS	MS P DEVI MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM
<b>ORDERS</b>				
32	<a href="#">WP(C)/3856/2016</a> FIXED	ARINDAM GOGOI and 11 ORS <b>Versus</b> THE UNION OF INDIA and 9 ORS	MR.J SINGH MR.A TODI MR.D GOGOI	MSB DEVI(R-7) GA, ASSAM C.G.C. MR. D C BORAH (CGC) MR. D C BORAH (CGC) MR.SHEELADITYA(R-7) MR. D MAZUMDAR (ADDL. ADV. GEN.) MR. A CHAMUAH (SC, UGC) MR.N K KALITA(ADDL. PUBLIC PROSECUTOR, ASSAM) MS.A TALUKDAR(R-7) MS.H DAS(R-7) MR.H MEDHI(R-7) MR.P P BORA(R-7) SC, G U ASSTT.S.G.I. SC, HIGHER EDUCATION SC, CBI
33	<a href="#">Cont.Cas(C)/564/2018</a> FIXED	ASIM UDDIN AHMED <b>Versus</b> PREETOM SAIKIA AND ANR.	MR A HAWARI MR S ISLAM	MR. D SAIKIA (R-2) MR. B J TALUKDAR MR S M T CHISTIE (R-2) MS. N PHUKAN (R2) MR. P BORAH (R1) MR. S NEOGI
34	<a href="#">Cont.Cas(C)/597/2020</a>	SMTI. MINAKHI SAIKIA <b>Versus</b> SANJIB KUMAR BHUYAN AND 3 ORS.	MR. S BORTHAKUR MR. D GOGOI	MR. D SAIKIA (RES. 3) MS. N PHUKAN (RES. 3) MS K DAS (RES. 3)
35	<a href="#">WP(C)/2625/2021</a>	ATIK ULLAH KHAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR A R BHUYAN	MR. T C CHUTIA (R5, R6) MR D K ROY (R5, R6) MS. I KAKATI (R5, R6) SC, SEC. EDU.
36	<a href="#">Cont.Cas(C)/39/2022</a> FIXED	ABDUL HAI AND 8 ORS <b>Versus</b> PREETOM SAIKIA AND ORS.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MR. D SAIKIA MR. P K BORAH MR B KAUSHIK
37	<a href="#">Cont.Cas(C)/562/2022</a> FIXED	MRS. MARJAN BEGUM <b>Versus</b> SMTI MAMATA HOJAI, AES	MD. S ALOM MS. A BEGUM MR. M S ALAM	MR S M T CHISTIE



38	<a href="#">Cont.Cas(C)/270/2023</a>	DHIRENDRA BARUAH <b>Versus</b> NARAYAN KONWAR IAS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR S M T CHISTIE
39	<a href="#">Cont.Cas(C)/336/2023</a> FIXED	BALICHERRA M E MADRASSA <b>Versus</b> SMTI SURANJANA SENAPATI, ACS	MR. A H M R CHOUDHURY	MR. D SAIKIA MR. A PHUKAN
40	<a href="#">Cont.Cas(C)/708/2023</a>	SHAHANAZ PARBIN <b>Versus</b> SURANJANA SENAPATI	MR N SARMA	
41	<a href="#">Cont.Cas(C)/764/2023</a> FIXED	BIPRO BHUSAN GOSWAMI AND 8 ORS. <b>Versus</b> NARAYAN KONWAR AND ANR.	MR B M DEKA MS D MAHANTA MR R.AHMED	MR. D SAIKIA (r-2) MR. U SARMA (r-2) MR B KAUSHIK (r-2)
42	<a href="#">WP(C)/6893/2023</a> FIXED	SANJEET KUMAR BORAH <b>Versus</b> THE UNION OF INDIA AND 11 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MRS. R DEVI (r-1) DY.S.G.I. SC, ASSAM UNIVERSITY
43	<a href="#">WP(C)/6922/2023</a> FIXED	HOZRAT ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MS. B. HAZARIKA	SC, ELEM. EDU GA, ASSAM
44	<a href="#">WP(C)/7162/2023</a> B/O	MD. MOTIOR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
45	<a href="#">Cont.Cas(C)/6/2024</a> B/O	BABUDHAR DEURI AND ANR <b>Versus</b> NARAYAN KONWAR, I.A.S. AND ANR	MR H P GUWALA GK GOGOI MR. A BORO	MR. D SAIKIA (r-1) MR S M T CHISTIE (r-1) MR. U SARMA (r-1)
46	<a href="#">Cont.Cas(C)/21/2024</a> B/O	NAZIM UDDIN AHMED <b>Versus</b> MS. POMI BARUAH, IAS	MR. M KHAN MS J AKTAR	
47	<a href="#">Cont.Cas(C)/22/2024</a> B/O	TAIBUR RAHMAN <b>Versus</b> MS. POMI BARUAH, IAS	MR. M KHAN MS J AKTAR	
48	<a href="#">I.A.(Civil)/324/2024</a> B/O in <a href="#">Cont.Cas(C)/294/2020</a> <b>WITH</b> <a href="#">Cont.Cas(C)/294/2020</a>	MANOJ KONWAR AND 27 ORS. <b>Versus</b> NARAYAN KONWAR AND ANR	MR. P J SAIKIA MR. R S MISHRA MR. P BORDOLOI	MR. R MAJUMDAR
	<b>WITH</b> <a href="#">I.A.(Civil)/1726/2021</a> in <a href="#">Cont.Cas(C)/294/2020</a>	MANOJ KONWAR AND 27 ORS. <b>Versus</b> PRITAM SAIKIA AND ANR	MR. P J SAIKIA MR. R S MISHRA MR. P BORDOLOI	MR. D SAIKIA (R1, R2) MR S M T CHISTIE (R2) MR. R MAZUMDAR (R1) MR. P K BORAH (R1)
49	<a href="#">I.A.(Civil)/782/2024</a> FIXED in <a href="#">WP(C)/1052/2024</a> <b>WITH</b> <a href="#">WP(C)/1052/2024</a>	REZZAK HOSSAIN, <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR M A ISLAM	SC, ELEM. EDU
50	<a href="#">WP(C)/1871/2024</a> CAVT. NO.02702/024, FIXED	REZZAK HOSSAIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR M A ISLAM MR J I MONDAL MR A N IQBAL	SC, ELEM. EDU GA, ASSAM
51	<a href="#">WP(C)/1955/2024</a> FIXED	CHABIRAN NESSA AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU GA, ASSAM MR B BURAGOHAIN FOR CAVEATOR
52	<a href="#">WP(C)/1454/2023</a> B/O	JAI SINGH CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR A R BHUYAN MR F HAQUE MR N Z CHOUDHURY	SC, ELEM. EDU SC, K A A C
<b>HEARING</b>				
52	<a href="#">WP(C)/1454/2023</a> B/O	DR. DIPANJALI DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	SC, HIGHER EDU



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LEAVE NOTE OF ADVOCATES FOR 29/04/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR N ISLAM	18-04-2024	To	30-04-2024
6)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
7)	MR. S CHETIA	20-04-2024	To	30-04-2024
8)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
9)	MR B ACHARYYA	20-04-2024	To	15-06-2024
10)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
11)	MR P C DEY	26-04-2024	To	04-05-2024
12)	MR. O LASKAR	25-04-2024	To	30-04-2024
13)	MR. B P SINHA	25-04-2024	To	03-05-2024
14)	MR. D DEKA	23-04-2024	To	29-04-2024
15)	MR. S K SINHA	25-04-2024	To	22-05-2024
16)	MR J C BORAH	26-04-2024	To	30-04-2024